

COURT NO. 19**THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR****To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE)****NOTE-For Registration - <https://tshc.vconsol.com/register>****For attending Court Proceedings - <https://tshc.vconsol.com/login>****1. Mentioning shall be made only by the Advocates on record, AT 10:30 AM only.****2. Listing of cases would be considered, if no date of hearing is given and While Mentioning, A copy of case status to be attached to the Mention slip.****3. For Extension of Interim orders, mentions may be made before the last date of expiry of Interim Orders and the same shall be posted in the caption of " FOR EXTENSION OF INTERIM ORDERS".****4. Special mentions will not be entertained for all those matters which are already in the list for the day.****5. All the Advocates and the Party-in-Person are hereby informed that on every Tuesday and Thursday final hearing matters will be taken up immediately after the motion list.****6. It is also informed that no adjournments will be granted in final hearing matters.****(MOTION LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	WP/8826/2024 IA 1/2024(Suspension Petition) IA 2/2024(Stay Petition) WP/20711/2016	Anumula Buchi Reddy Vs State of Telangana	B ARJUN RAO	GP FOR LAND ACQUISITION GP FOR IRRI AND COMM AREA DEV (R4)	RAJANNA SIRCILLA
2	WP/20711/2016 IA 1/2016(WPMP 25395/2016)(Directi on Petition) IA 1/2017(WPMP 6546/2017)(Directio n Petition)	ANUMULA BUCHI REDDY, S/O. LINGA REDDY , MALLAIAH Vs THE STATE OF TELANGANA,	B ARJUN RAO	GP FOR LAND ACQUISITION GP FOR IRRI AND COMM AREA DEV (R16)	KARIMNAGAR
<u>FOR WITHDRAWAL</u>					
3	WP/28012/2025 IA 1/2025(Direction Petition)	M/s Dinakar Enterprises Vs The State of Telangana	D RAMAKRISHNA	GP FOR AGRICULTURE RAVICHETTU GURU PRASAD (R2)	BHADRADRI KOTHAGUDE M
<u>ADMISSION (MINES AND INDUSTRIES)</u>					
4	WP/28275/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Mr. Mir Mustafa Ali, Vs The State of Telangana,	N NAVEEN KUMAR	GP FOR INDUSTRIES COMMERCE	YADADRI BHUVANAGIR I
<u>ADMISSION (CO-OP SOCIETIES)</u>					
5	WP/26886/2026 IA 1/2026(Suspension Petition)	Banavath Ramesh, Vs The State of Telangana,	ALLURI DIVAKAR REDDY	GP FOR COOPERATION	JAGTIAL
6	WP/27606/2026 IA 1/2026(Suspension Petition)	K, Naveen Kumar, Vs The State of Telangana,	K MURALIDHAR REDDY	GP FOR AGRICULTURE	HANUMAKON DA
7	WP/27936/2026 IA 1/2026(Suspension Petition)	Muddasani Pradeep Reddy, Vs The State of Telangana	K BUCHI BABU	GP FOR GENERAL ADMINISTRATION GP FOR COOPERATION (R2)	KARIMNAGAR
8	WP/27942/2026 IA 1/2026(Stay Petition)	Smt. Macha Varalakshmi Vs The State of Telangana	DANNANA THARUN KUMAR	GP FOR AGRICULTURE	BHADRADRI KOTHAGUDE M
9	WP/27949/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Nooka Saidulu Vs The Chief Secretary,	K BUCHI BABU	GP FOR GENERAL ADMINISTRATION GP FOR COOPERATION (R2)	NALGONDA

10	WP/28141/2026 IA 1/2026(Suspension Petition)	Boinipelly Madhusudan Rao Vs The State of Telangana	K BUCHI BABU	GP FOR COOPERATION GP FOR REVENUE (R3)	JAGTIAL
----	---	---	--------------	---	---------

ADMISSION (MEDICAL AND HEALTH)

11	WP/27132/2026 IA 1/2026(Direction Petition)	The Vengalrao Nagar Colony Welfare Association, Vs The State of Telangana,	A RAJA CHANDRA SHEKER GOUD	GP FOR MEDICAL HEALTH FW	HYDERABAD
12	WP/27645/2026 IA 1/2026(Direction Petition)	Sri Israsu Venkanna Vs The State of Telangana	KARUPOTHULA REVANTH	GP FOR MEDICAL HEALTH FW	NALGONDA
13	WP/28210/2026 IA 1/2026(Stay Petition)	Dr. Anand kumar chettipalli, Vs The State of Telangana,	V SAHITHI	GP FOR MEDICAL HEALTH FW SAMA SANDEEEP REDDY (SC FOR TSMC) (R4) SAMA SANDEEEP REDDY (SC FOR TSMC) (R3) SAMA SANDEEEP REDDY (SC FOR TSMC) (R2)	RANGA REDDY

ADMISSION (SOCIAL WELFARE)

14	WP/27021/2026 IA 1/2026(Direction Petition)	Ade Sheena Vs The State of Telangana	GAJANAND CHAKRAVARTHI	GP FOR SCHOOL EDUCATION GP FOR SOCIAL WELFARE (R2) GP FOR REVENUE (R3)	ADILABAD
15	WP/27957/2026 IA 1/2026(Direction Petition)	Purani Ashwini Vs The State of Telangana	CHINNA POCHAIHA RAYAMALLA	GP FOR SOCIAL WELFARE GP FOR REVENUE (R6)	KAMAREDDY

ADMISSION(WAKF BOARD)

16	WP/27983/2026 IA 1/2026(Direction Petition)	Syed Shah Ismail Quadri Vs The State of Telangana	MOHD ABDUL QAVI ABBASI	GP FOR SOCIAL WELFARE GP FOR STAMPS AND REGISTRATION (R3) GP FOR HOME (R5)	MEDCHAL- MALKAJGIRI
----	--	---	------------------------	---	------------------------

ADMISSION (REVENUE)

17	WP/27237/2026 IA 1/2026(Direction Petition)	G.Chandra Shekar Vs The State of Telangana	S A SUBBA RAO	GP FOR REVENUE	SANGAREDDY
18	WP/27350/2026 IA 1/2026(Direction Petition)	Madhadi Srinivas Reddy Vs The State of Telangana	PRABHAKAR CHIKKUDU	GP FOR REVENUE	PEDDAPALLI
19	WP/27363/2026 IA 1/2026(Direction Petition)	Vangala Ramesh Vs The State of Telangana	GANJI SAI KUMAR	GP FOR REVENUE	YADADRI BHUVANAGIRI
20	WP/27787/2026 IA 1/2026(Direction Petition)	Sri Uduthala Mallesh Vs The State of Telangana,	BANDA PRASADA RAO	GP FOR REVENUE	MANCHERIAL
21	WP/27838/2026 IA 1/2026(Direction Petition)	Smt. Nalla Yadamma Vs The State of Telangana,	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
22	WP/27843/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Vadavalli Nageshwara Rao, Vs The State of Telangana,	V. RAJESHWAR RAO	GP FOR REVENUE	KHAMMAM
23	WP/27875/2026 IA 1/2026(Direction Petition)	Chatla Narsamma Vs The State of Telangana	NAGAMANI KUMAR CHATLA	GP FOR REVENUE	KHAMMAM
24	WP/27877/2026 IA 1/2026(Direction Petition)	Bhaskula Tekulamma Vs The State of Telangana	RAPOLU BHASKAR	GP FOR REVENUE GP FOR SOCIAL WELFARE (R2)	JANGAON

25	WP/27878/2026 IA 1/2026(Direction Petition)	Katravath Manikeshwar Naik Vs The Principal Secretary	RAMAKRISHNA K	GP FOR REVENUE	VIKARABAD
26	WP/27881/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Vadla Balaswamy Vs The State of Telangana,	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE	MAHABUBNA GAR
27	WP/27886/2026 IA 1/2026(Direction Petition)	Koudegaya Rakesh Kumar, Vs The State of Telangana	P RAMA SHARANA SHARMA	GP FOR REVENUE	KHAMMAM
28	WP/27891/2026 IA 1/2026(Direction Petition)	Mohammed Jaffer Vs The State of Telangana	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE	SANGAREDD Y
29	WP/27900/2026 IA 1/2026(Direction Petition)	Alimeneti Padma Vs The State of Telangana	MOHD MUMTAZ PASHA	GP FOR REVENUE PARIKSHITH KUTUR (R7) PARIKSHITH KUTUR (R6)	YADADRI BHUVANAGIRI
30	WP/27902/2026 IA 1/2026(Direction Petition)	M/s Devi Agro Industries Vs The State of Telangana	KARUNAKAR REDDY	GP FOR REVENUE	JANGAON
31	WP/27907/2026 IA 1/2026(Direction Petition)	KUNA JAI KUMAR GOUD Vs THE STATE OF TELANGANA	M/s RESU LAW OFFICE	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
32	WP/27910/2026 IA 1/2026(Direction Petition)	Ankamgari Ravi Goud Vs The State of Telegana	CHINDAM ANJANEYULU	GP FOR REVENUE	HYDERABAD
33	WP/27912/2026 IA 1/2026(Direction Petition)	Pendela Thirupathi, Vs The State of Telangana	C ROHINI SMITHA	GP FOR REVENUE	KARIMNAGAR
34	WP/27919/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	K.Chandraiah Kolkuri Chandra Reddy Vs The State of Telangana	PEARL LAW ASSOCIATES	GP FOR REVENUE	SIDDIPET
35	WP/27934/2026 IA 1/2026(Direction Petition)	M. Janardhan Vs The State of Telangana,	WASIM AHMED KHAN	GP FOR REVENUE	SIDDIPET
36	WP/27941/2026 IA 1/2026(Direction Petition)	Smt. Vedantham Sudha Priya Vs The State of Telangana	A RAJASHEKAR REDDY	GP FOR REVENUE GP FOR IRRI AND COMM AREA DEV (R4) GP FOR HOME (R3)	RANGA REDDY
37	WP/27953/2026 IA 1/2026(Suspension Petition)	Derangula Veerabhadram Vs State of Telangana	MANDAPATI LEGAL SERVICES AND ASSOCIATES	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
38	WP/27964/2026 IA 1/2026(Direction Petition)	Kontham Jalandhar Reddy, Vs The State of Telangana,	SUBRAMANYAM DARABOINA	GP FOR REVENUE	MAHABUBNA GAR
39	WP/27970/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Boinapalli Koteswar Rao, Vs The State of Telangana,	JOGINIPALLY SAI KRISHNA	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R6)	SIDDIPET
40	WP/27977/2026 IA 1/2026(Stay Petition)	Gaddam Naveen Kumar Vs State of Telangana	V SRIRANGA NAYAKULU	GP FOR REVENUE GP FOR HOME (R6)	RANGA REDDY
41	WP/28002/2026	Yellavula Venkateswarlu	P RAMA SHARANA SHARMA	GP FOR REVENUE	MAHABUBAB

	IA 1/2026(Direction Petition)	Vs The State of Telangana			AD
42	WP/28008/2026 IA 1/2026(Direction Petition)	MOHAMMED SALEEM UDDIN Vs The State of Telangana	SURESH SHIV SAGAR	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
43	WP/28012/2026 IA 1/2026(Direction Petition)	Damarla Venkateswarlu Vs The State of Telangana	P RAMA SHARANA SHARMA	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
44	WP/28017/2026 IA 1/2026(Direction Petition)	Smt. Mohammed Abdul Iqbal Begum Vs The State of Telangana	M SALEEM	GP FOR REVENUE	NALGONDA
45	WP/28018/2026 IA 1/2026(Direction Petition)	Nakkala Saidulu, Vs The State of Telangana,	RAPOLU BHASKAR	GP FOR REVENUE	NALGONDA
46	WP/28033/2026 IA 1/2026(Direction Petition)	Smt Jakkula Sugunavathi Vs The State of Telangana	KOPPULA GOPAL	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
47	WP/28034/2026 IA 1/2026(Direction Petition)	Chintha Venkata Swamy Vs The State of Telangana	RAPOLU BHASKAR	GP FOR REVENUE GP FOR SOCIAL WELFARE (R2)	JANGAON
48	WP/28039/2026 IA 1/2026(Direction Petition)	Gundaveni Venkatesh Vs The State of Telangana	SHILPA	GP FOR REVENUE	NIRMAL
49	WP/28043/2026 IA 1/2026(Direction Petition)	Velishala Pochaiah Vs The State of Telangana	G RAVI KUMAR	GP FOR REVENUE	RAJANNA SIRCILLA
50	WP/28047/2026 IA 1/2026(Stay Petition)	BasaramLaitha Vs The State of Telangana	JWALA PRASAD	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
51	WP/28057/2026 IA 1/2026(Direction Petition)	Manuka Shekar Vs The State of Telangana	M JAYASIMHA REDDY	GP FOR REVENUE	RAJANNA SIRCILLA
52	WP/28059/2026 IA 1/2026(Direction Petition)	Sardar Sardul Singh Vs The State of Telangana	R A CHARY	GP FOR REVENUE	KARIMNAGAR
53	WP/28061/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Smt. Suniganti Aruna Vs The State of Telangana,	ANDHE PARTHA SARATHI	GP FOR REVENUE GP FOR HOME (R5)	RANGA REDDY
54	WP/28068/2026 IA 1/2026(Direction Petition)	Kotte Narsaiah Vs The State of Telangana	RAMAKOTAIAH KANDALA	GP FOR REVENUE	KARIMNAGAR
55	WP/28071/2026 IA 1/2026(Direction Petition)	Radapaka Lingaiah, Vs The State of Telangana,	RAPOLU BHASKAR	GP FOR REVENUE GP FOR SOCIAL WELFARE (R2)	JANGAON
56	WP/28073/2026 IA 1/2026(Direction Petition)	Mr. Ravishetti Srishailam, Vs The State of Telangana,	ARPULA ISHWARYA	GP FOR REVENUE	HYDERABAD
57	WP/28080/2026 IA 1/2026(Direction Petition)	Gudipati Santhosh Reddy Vs The State of Telangana,	T BASAVIAH	GP FOR REVENUE	PEDDAPALLI
58	WP/28096/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction	V.B.R Naroatham, Vs The State of Telangana,	B SATHISH	GP FOR REVENUE	VIKARABAD

Petition)

59	WP/28097/2026 IA 1/2026(Direction Petition)	Smt. Karri Navaneetha @ Naveena Vs The State Of Telangana	M RAMAKANTH	GP FOR REVENUE	KHAMMAM
60	WP/28098/2026 IA 1/2026(Direction Petition)	Kunta Bhojanna Vs The State of Telangana	GAJANAND CHAKRAVARTHI	GP FOR REVENUE	ADILABAD
61	WP/28106/2026 IA 1/2026(Direction Petition)	C Jyothsna Vs The State of Telangana	M RAMESHWAR RAO	GP FOR REVENUE	RANGA REDDY
62	WP/28110/2026 IA 1/2026(Direction Petition)	Domalapally Padma, Vs State of Telangana	B SHIVA KUMAR	GP FOR REVENUE	YADADRI BHUVANAGIRI
63	WP/28134/2026 IA 1/2026(Direction Petition)	Jama Masjid Committee Vs The State of Telangana	MOHAMMED ABDUL QUADEER	GP FOR REVENUE	NAGARKURN OOL
64	WP/28139/2026 IA 1/2026(Direction Petition)	Kannam Soundarya Vs The State of Telangana,	AMBEDKAR DUNNA	GP FOR REVENUE GP FOR HOME (R5)	MULUGU
65	WP/28143/2026 IA 1/2026(Direction Petition)	Thurugonda Vimala Vs The State of Telangana	VEERAMREDDIGARI PRABHAKAR REDDY	GP FOR REVENUE	JANGAON
66	WP/28149/2026 IA 1/2026(Direction Petition)	Jeedi Anandham Vs The State of Telangana	RAPOLU BHASKAR	GP FOR REVENUE	JANGAON
67	WP/28157/2026 IA 1/2026(Direction Petition)	Bolamoni Venkataswamy Vs The State of Telangana	J RAJESWAR	GP FOR REVENUE	NAGARKURN OOL
68	WP/28163/2026 IA 1/2026(Direction Petition)	Elkapalli Lingam Vs The State of Telangana,	C HARI PREETH	GP FOR REVENUE	SIDDIPET
69	WP/28170/2026 IA 1/2026(Direction Petition)	Ch.Nagaraju Vs The State of Telangana	SREENIVASA RAO RAVULAPATI	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
70	WP/28173/2026 IA 1/2026(Direction Petition)	Avula Chander Rao Vs The State of Telangana	MUMMANENI SRINIVASA RAO	GP FOR REVENUE GP FOR HOME (R5)	BHADRADRI KOTHAGUDE M
71	WP/28174/2026 IA 1/2026(Suspension Petition)	Jangam Srinivas Goud Vs The State Telangana	KONDAPALLI SYAM SUNDER	GP FOR REVENUE	MANCHERIAL
72	WP/28205/2026 IA 1/2026(Direction Petition)	Budida Praveen Kumar, Vs The State of Telangana,	KEERTHI KIRAN KOTA	GP FOR REVENUE	RANGA REDDY
73	WP/28206/2026 IA 1/2026(Suspension Petition)	Asireddi Bal Reddy Vs The State of Telangana	KAMATAM RAJITHA	GP FOR REVENUE	YADADRI BHUVANAGIRI
74	WP/28222/2026 IA 1/2026(Direction Petition)	M.Mohan Rao Vs The State of Telangana	MOHD MOIN AHMED QUADRI	GP FOR REVENUE	SANGAREDD Y
75	WP/28240/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	M/s. Sri Rama Constructions Vs The State of Telangana	A RAJA CHANDRA SHEKER GOUD	GP FOR REVENUE	RANGA REDDY

76	WP/28241/2026 IA 1/2026(Direction Petition)	Ganji Vasundhara Vs The State of Telangana,	M V HANUMANTHA RAO	GP FOR REVENUE	SIDDIPET
77	WP/28262/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	PANDURANGA REDDY KASI REDDY, Vs THE STATE OF TELANGANA,	G RAJESHWAR REDDY	GP FOR REVENUE	SANGAREDD Y

ADMISSION (Labour Employment and Training)

78	WP/28099/2026 IA 1/2026(Direction Petition)	Banka Thirupathi Reddy Vs The State of Telangana	PASHAM RAVINDRA REDDY	GP FOR LABOUR GP FOR REVENUE (R4)	NIZAMABAD
----	---	--	-----------------------	--------------------------------------	-----------

SPECIALLY IDENTIFIED CASES

79	WP/977/2017 IA 1/2017(WPMP 1081/2017)(Suspens ion Petition)	FAROOQUI Vs PRL.SECY., MINORITIES WELFARE DEPT., HYD., AND 12 OTHERS,	A VEERESH KUMAR	GP FOR SOCIAL WELFARE	HYDERABAD
80	WP/3206/2017 IA 1/2017(WPMP 3792/2017)(Suspens ion Petition) IA 1/2023(Vacate Stay Petition)	Vemula Ramakhadar Vs State of Telangana	KOWTURU PAVAN KUMAR	GP FOR SOCIAL WELFARE	KHAMMAM
81	WP/4511/2017 IA 1/2017(WPMP 5453/2017)(Suspens ion Petition) IA 1/2021(Vacate Stay Petition)	Vemula Srinivasa Rao Vs State of Telangana	KOWTURU PAVAN KUMAR	GP FOR SOCIAL WELFARE	KHAMMAM

COURT NO. 19

THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR

To be heard on Tuesday the 25th day of August 2026(AFTER MOTION LIST)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
SPECIALLY IDENTIFIED CASES					
82	WP/26293/2016 IA 1/2017(WVMP 559/2017)(Vacate Stay Petition)	M/s.Universal Realtors Private Limited, Vs State of Telangana,	N SHOBA	GP FOR MINES AND GEOLOGY GP FOR INDUSTRIES COMMERCE GP FOR INDUSTRIES COMMERCE (R9)	HYDERABAD
83	WP/33193/2016 IA 1/2016(WPMP 41032/2016)(Directio n Petition)	S. Udaya Kiran Reddy Vs The Assistant Director of Mines and Geology,	SWAROOP OORILLA	GP FOR MINES AND GEOLOGY GP FOR REVENUE (R33) ADDL ADVOCATE GENERAL (R32)	RANGA REDDY
84	WP/33653/2016 IA 1/2016(WPMP 41545/2016)(Directio n Petition)	M/s GJR Services, Vs The State of Telangana,	V R REDDY KOVVURI	GP FOR MEDICAL HEALTH FW C APPAIAH SHARMA (R17)	HYDERABAD
85	WP/38026/2016 IA 1/2016(WPMP 46866/2016)(Directio n Petition) IA 2/2016(WPMP 54913/2016)(Implea d Petition)	Dr. Nalluri Rhazane , Dr. Rajni Poorna Nalluri Vs The State of Telangana,	G SIVA RAMA KRISHNA REDDY	GP FOR MEDICAL HEALTH FW G ANANDAM (R4)	HYDERABAD
86	WP/40812/2016 IA 1/2016(WPMP 50260/2016)(Stay Petition)	M/s. Soma Sundaram Memorial Social Educational Rural Vs The State of Telangana, Rep. by its Principal Secretary,	S SRINIVASA SHARMA	GP FOR MEDICAL HEALTH FW	KHAMMAM
87	WP/4336/2017 IA 1/2017(WVMP 1266/2017)(Vacate Stay Petition) IA 2/2017(WPMP 5210/2017)(Direction Petition)	Rajkumar Dyeing AND Printing works (Pvt) Ltd., Vs Telangana State Medical Services AND Infrastructure	C RAGHU	C APPAIAH SHARMA C APPAIAH SHARMA (R9)	HYDERABAD
88	WP/8410/2017	Dr. D. Prabhakar Reddy, Vs The State of Telangana	ANNAPURNA SREERAM	GP FOR MEDICAL HEALTH FW GP FOR SERVICES I (R22)	MAHABUBNA GAR
89	WP/11436/2017 IA 1/2017(WVMP 3765/2017)(Vacate Stay Petition) IA 2/2017(WPMP 14224/2017)(Suspen sion Petition) IA 1/2020(L R Petition)	R.Tajuddin Baba Vs The State opf Telangana	V V PRABHAKARA RAO	GP FOR MEDICAL HEALTH FW	HYDERABAD PART- HEARD AT 02:30 PM
90	WP/19515/2017 IA 1/2017(WPMP 23772/2017)(Directio n Petition) IA 2/2017(WPMP 23773/2017)(Stay Petition)	Sai Security Services, Vs The State of Telangana,	GOPALA RAO AMANCHARLA V	GP FOR MEDICAL HEALTH FW ALTAF FATHIMA (R66) GP FOR REVENUE (R64) GP FOR SOCIAL WELFARE (R65)	HYDERABAD
91	WP/22725/2017 IA 1/2017(WVMP 3097/2017)(Vacate Stay Petition) IA 3/2017(WPMP 29415/2017)(Directio n Petition) IA 4/2017(WPMP 30564/2017)(Implea d Petition)	K.V. Suresh, Vs Gandhi Hospital, Musheerabad, Secunderabad,	CHETLURU SREENIVAS	GP FOR MEDICAL HEALTH FW D MADHAVA RAO D MADHAVA RAO (R9)	HYDERABAD

92	WP/22743/2017 IA 1/2017(WPMP 28015/2017)(Stay Petition) WP/17479/2017	M/s. S.S. Consultancy, Vs State of Telangana Rep by the Principal Secretary	MOGILI ANAVENI	GP FOR MEDICAL HEALTH FW ALTAF FATHIMA (R6)	WARANGAL
93	WP/22750/2017 IA 1/2017(WVMP 3014/2017)(Vacate Stay Petition) IA 3/2017(WPMP 29422/2017)(Directio n Petition) IA 4/2017(WPMP 30568/2017)(Implea d Petition)	N. Mahender Reddy, Vs The Superintendent AND Convener, Hospital	CHETLURU SREENIVAS	GP FOR MEDICAL HEALTH FW D MADHAVA RAO D MADHAVA RAO (R10)	HYDERABAD
ADMISSION					
94	CC/709/2026 WP/2032/2026 WP/16985/2026 WP/21199/2026	SRR Enterprises Vs Smt.Hari Chandana Dasari , IAS	N V R RAJYA LAKSHMI	GP FOR LABOUR	HYDERABAD
95	WP/2032/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Vacate Stay Petition)	SRR ENTERPRISES Vs THE STATE OF TELANGANA	N V R RAJYA LAKSHMI	GP FOR LABOUR ROHIT POGULA (R5) ROHIT POGULA GP FOR LABOUR (R4) GP FOR LABOUR (R2) GP FOR LABOUR (R3)	HYDERABAD
96	WP/16985/2026 IA 1/2026(Suspension Petition) IA 2/2026(For Being Mentioned)	SRR ENTERPRISES Vs THE STATE OF TELANGANA	N V R RAJYA LAKSHMI	GP FOR LABOUR ROHIT POGULA (R6)	HYDERABAD
97	WP/21199/2026 IA 1/2026(Direction Petition)	JAGADEESH PRIVATE LIMITED Vs STATE OF TELANGANA	ROHIT POGULA	GP FOR LABOUR GP FOR REVENUE (R4) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD
98	WP/18107/2026 IA 1/2026(Direction Petition) WP/9669/2025 WP/10106/2026 WP/12519/2026	D.Jayaram Vs The State of Telangana	VEERA BABU GANDU	GP FOR REVENUE SARDAR JASBEER SINGH (R11)	MEDCHAL- MALKAJGIRI (CHIEF NOTE)
99	WP/9669/2025 IA 1/2025(Direction Petition) IA 2/2025(Implead Petition)	M.K THIRUPATHI Vs STATE OF TELANGANA	S LAKSHMI KANTH	GP FOR REVENUE KAMBALAPALLI SRAVAN KUMAR REDDY	MEDCHAL- MALKAJGIRI
100	WP/10106/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	MK THIRUPATHI Vs THE STATE OF TELANGANA	KAMBALAPALLI SRAVAN KUMAR REDDY	GP FOR REVENUE N SREEDHAR REDDY (SC FOR TGSPDCL) N SREEDHAR REDDY (SC FOR TGSPDCL) (R4)	MEDCHAL- MALKAJGIRI
101	WP/12519/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	JALA MADHUSUDHAN REDDY Vs THE STATE OF TELANGANA	VEERA BABU GANDU	GP FOR REVENUE GP FOR HOME (R5)	- HCJ NOTE
102	WP/13258/2025 IA 1/2025(Direction Petition)	Smt K. Kavita Vs The State of Telangana	M MEHDI HUSSAIN	GP FOR ASSIGNMENT GP FOR STAMPS AND REGISTRATION (R4)	RANGA REDDY
103	WP/15623/2025 IA 1/2025(Direction Petition)	Vibhas Singh Vs State of Telangana	VIJAY GOPAL	GP FOR LABOUR D JAGADESHWAR RAO (R4)	HYDERABAD
104	WP/15949/2026 IA 1/2026(Direction	MOHD MOIZ RAZA Vs	G RAJESHWAR REDDY	GP FOR REVENUE SYED NAJMUL HASSAN	NARAYANPET

	Petition)	THE STATE OF TELANGANA		BAQRI (R2)	
105	WP/20414/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Devi Reddy Rajgopal Reddy Vs The State of Telangana	SAFDAR MIRZA	GP FOR REVENUE	RANGA REDDY
106	WP/20593/2026 IA 1/2026(Direction Petition)	Dasari Naveen Kumar Vs The State of Telangana	MOHD SUBHAN PASHA	GP FOR ASSIGNMENT	RANGA REDDY
107	WP/22100/2026 IA 1/2026(Direction Petition)	Mohammed Mushtaq Ahmed Vs The State of Telangana	ABDUL RAB MALIK	GP FOR REVENUE SYED NAJMUL HASSAN BAQRI (R6)	KHAMMAM
108	WP/24024/2026 IA 1/2026(Direction Petition)	S. Madhusudhan, Vs The State of Telangana	A NAREN RUDRA	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
109	WP/24061/2026 IA 1/2026(Stay Petition) IA 2/2026(Implead Petition)	Sark One and Sark One Extn Villa Owners Maintenance Cooperative Society Ltd Vs The State of Telangana	RAHUL KANDHARKAR	GP FOR AGRICULTURE G ANAND KUMAR	HYDERABAD
110	WP/26050/2026 IA 1/2026(Direction Petition)	Chokkarapu Santosh Kumar, Vs The State of Telangana	MD AJMAL AHMED	GP FOR ASSIGNMENT	SANGAREDD Y
FOR COMPLIANCE					
111	CC/1819/2026	M.Kondanna Vs Sri E.Sridhar, I.A.S	V MANOHAR RAO	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4) GP FOR FINANCE PLANNING (R2) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y RR1to3) Notice sent through chief judge, city civil court, hyd by spl messenger and by spad not yet returned RR 4&5) NOTICE SENT THROUGH DIST JUDGE, WANAPARTH Y DIST BY SPEED POST AND BY SPAD NOT YET RETURNED
112	CC/1825/2026	Ravula Narsimha Reddy Vs Sri E.Sridhar, I.A.S	V MANOHAR RAO	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4) GP FOR FINANCE PLANNING (R2) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y RR 1 to 3) NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, HYD BY SPL MESSENGER AND BY SPAD NOT YET RETURNED RR4&5) NOTICE SENT THROUGH DIST JUDGE, WANAPARTH Y DIST BY SPEED POST AND BY SPAD NOT YET RETURNED
113	CC/1828/2026	Golla Janige Gopal Vs Sri E.Sridhar, I.A.S	V MANOHAR RAO	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION	WANAPARTH Y RR 1&2) NOTICE

(R4)
GP FOR FINANCE
PLANNING (R2)
GP FOR LAND ACQUISITION
(R5)

SERVED
R3) NOTICE
SENT
THROUGH
CHIEF
JUDGE, CITY
CIVIL COURT,
HYD BY SPL
MESSENGER
AND BY SPAD
NOT YET
RETURNED
RR4&5)
NOTICE SENT
THROUGH
DIST JUDGE,
WANAPARTH
Y BY SPEED
POST AND BY
SPAD NOT
YET
RETURNED

114	CC/1829/2026	Peddabudi Manyam Vs Sri E.Sridhar, I.A.S	V MANOHAR RAO	GP FOR IRRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4) GP FOR FINANCE PLANNING (R2) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y RR 1 to 3) NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, HYD BY SPL MESSENGER AND BY SPAD NOT YET RETURNED RR4&5) NOTICE SENT THROUGH DIST JUDGE, WANAPARTH Y DIST BY SPEED POST AND BY SPAD NOT YET RETURNED
-----	--------------	--	---------------	---	--

FOR ORDERS

115	WP/10938/2026 IA 1/2026(Direction Petition)	Nayakarn Mallaiah Vs The State of Telangana	MIRZA SHAH NAWAZ BAIG	GP FOR REVENUE	SIDDIPET
116	WP/18263/2026 IA 1/2026(Direction Petition)	P. Krishna Sai Vs The State of Telangana	M PRATHEEK REDDY	GP FOR COOPERATION RAJASEKHAR SIMMA (R5) RAJASEKHAR SIMMA (R7) SHREYAS REDDY YALAGIRI (R9) SHREYAS REDDY YALAGIRI (R11) RAJASEKHAR SIMMA (R4) SHREYAS REDDY YALAGIRI (R10) RAJASEKHAR SIMMA (R6)	MEDCHAL- MALKAJGIRI
117	WP/21453/2026 IA 1/2026(Direction Petition)	Kattela Buchamma Vs The State of Telangana	JANARDHAN GOUD SUNKARI	GP FOR SOCIAL WELFARE T V RAMESH (SC FOR TG SC COOP DEV CORP) (R4) GP FOR REVENUE (R5)	NALGONDA
118	WP/27080/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	M/s. Mount -Toor Minerals, Vs The State of Telangana,	P VIJAYA LAKSHMI	GP FOR MINES AND GEOLOGY	MAHABUBNA GAR
119	WP/27150/2026 IA 1/2026(Direction Petition)	Sri Yeturu Ramachandra Reddy, Vs The State of Telangana,	MAHESH MAMINDLA	GP FOR REVENUE	RANGA REDDY

ADMISSION

120	CC/1515/2025	Dayyala Ramulu	KARNAM RAMESH	GP FOR SOCIAL WELFARE	NARAYANPET
-----	--------------	----------------	---------------	-----------------------	------------

		Vs P. Ramchander			
121	WP/32365/2025 IA 1/2025(Direction Petition)	Vallabhaneni Raghavendra Rao Vs State of Telangana	CHALLA KIRANMAYEE	GP FOR REVENUE	HYDERABAD
122	WP/33567/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition)	Neeli Chandra Shekar Vs The State of Telangana	D Y L N CHARYULU NAMBI KRISHNA	GP FOR REVENUE G SATYANARAYANA YADAV (R11)	NARAYANPET
123	WP/3923/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Gurram Krishnaiah Vs The State of Telangana	M V B S NARASIMHA ANUDEEP	GP FOR MINES AND GEOLOGY	KHAMMAM
124	WP/6141/2026 IA 1/2026(Direction Petition)	Chakali Dasharatha Vs The State of Telangana	K SANJEEVA KUMAR	GP FOR REVENUE GP FOR WOMEN DEV CHILD WELFARE (R4) K PRADEEP REDDY (R5)	SANGAREDD Y
125	WP/7700/2026 IA 1/2026(Suspension Petition)	Dr. Soma Kiran Kumar Vs The State of Telangana	UDAY KUMAR KUKKADAPU	GP FOR MEDICAL HEALTH FW SAMA SANDEEEP REDDY (SC FOR TSMC) (R4)	SURYAPET
126	WP/7973/2026 IA 1/2026(Direction Petition)	S.Harikishan Vs The State of Telangana	VEERA BABU GANDU	GP FOR WOMEN DEV CHILD WELFARE G KALYAN CHAKRAVARTHY (R6)	RANGA REDDY
127	WP/8023/2026 IA 1/2026(Suspension Petition) IA 2/2026(Implead Petition)	Shri Sant Eknath Namdev Maharaj Vs The State of Telangana	S CHANDRASEKHAR	GP FOR REVENUE GP FOR HOME (R4)	ADILABAD Vakalath is filed for Proposed Respondent R6 (implead) by Chalasani Deepthi Advocate.
128	WP/9997/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Miscellaneous Petition)	BlueSemi Research and Development Private Limited Vs State of Telangana	HARSHAVARDHAN ABBURI	GP FOR MEDICAL HEALTH FW	RANGA REDDY
129	WP/10311/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) WP/20916/2026	Tanguturi Swamy Vs The State of Telangana,	GUJJARI NAVEEN KUMAR	GP FOR REVENUE RVR ASSOCIATES (R5)	RANGA REDDY (CHIEF NOTE)
130	WP/20916/2026 IA 1/2026(Direction Petition)	TANGUTURI SWAMY Vs THE STATE OF TELANGANA	GUJJARI NAVEEN KUMAR	GP FOR MCPL ADMN URBAN DEV LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R2) RVR ASSOCIATES (R3)	RANGA REDDY
131	WP/10386/2026 IA 1/2026(Suspension Petition)	Lingala Laxmi Vs The State of Telangana	K JAGADISHWAR REDDY	GP FOR REVENUE B RAVEENDRA BABU (R5)	YADADRI BHUVANAGIRI
132	WP/10869/2026 IA 1/2026(Stay Petition)	M/s. Telangana State Dairy Development Co-op Federation Ltd	DISHIT BHATTACHARJEE	N BHUJANGA RAO Deputy Solicitor General of India RAMESH BABU	HYDERABAD

	IA 2/2026(Stay Petition)	Vs Union of India		VISHWANATHULA (R4) GOLAKOTA SATYA JAGANNATH (R3)	
133	WP/11973/2026 IA 1/2026(Direction Petition) IA 3/2026(Direction Petition) WP/16754/2026	Hindi Prachar Sabha Hyderabad Vs State of Telangana	J VENKATRAM NARSIMHA REDDY	GP FOR REVENUE MOHAN RAO M (R5)	HYDERABAD
134	WP/16754/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition)	HINDI PRACHAR SABHA Vs STATE OF TELANGANA	J VENKATRAM NARSIMHA REDDY	GP FOR REVENUE MOHAN RAO M	HYDERABAD
135	WP/13611/2026 IA 1/2026(Direction Petition)	Sri.A.Kishan, Vs The State of Telangana,	L RAM SINGH	GP FOR REVENUE	MEDAK
136	WP/14526/2026 IA 1/2026(Direction Petition)	Sri Lagishetti Rajaiah Vs The State of Telangana	AKKAM ESHWAR	GP FOR REVENUE GP FOR IRRI AND COMM AREA DEV (R5)	MANCHERIAL
137	WP/15092/2026 IA 1/2026(Direction Petition)	Mir Mohammed Ali Khan Vs The State of Telangana	NARENDAR JALLI	GP FOR REVENUE GUNDLAPALLI V S S S SRUTHI (R7) GUNDLAPALLI V S S S SRUTHI (R8) GUNDLAPALLI V S S S SRUTHI (R5) GUNDLAPALLI V S S S SRUTHI (R6)	MEDCHAL- MALKAJGIRI
138	WP/15252/2026 IA 1/2026(Direction Petition) IA 2/2026(Modification)	Ravi Kumar Sharma, Vs The State of Telangana,	S RAMA MOHAN RAO	GP FOR REVENUE	RANGA REDDY
139	WP/16781/2026 IA 1/2026(Direction Petition)	A.Siva Prasad Rao, Vs The State of Telangana	K GANI REDDY	GP FOR REVENUE GP FOR HOME (R4)	RANGA REDDY
140	WP/17625/2026 IA 1/2026(Direction Petition) IA 3/2026(Vacate Stay Petition)	Nellore Annapurna Vs The State of Telangana	ENUGALA PRAMODH REDDY	GP FOR REVENUE M/S SOLIS LEGAL (R5) M/S SOLIS LEGAL (R6)	RANGA REDDY
141	WP/18034/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Sanugula Sumalatha, Vs The State of Telangana,	P VENKATA RATHNAM	GP FOR REVENUE SAI PRASEN GUNDAVARAM (R5)	KARIMNAGAR
142	WP/18226/2026 IA 1/2026(Suspension Petition)	Musku Dhanamma Vs The State of Telangana	ASHOK REDDY KANATHALA	GP FOR REVENUE	JANGAON
143	WP/18381/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	S.Srinivas Rao, Vs The State of Telangana	KOTESWARA RAO MUMMANENI	GP FOR AGRICULTURE GP FOR COOPERATION (R3) GP FOR COOPERATION (R2)	HYDERABAD
144	WP/18496/2026 IA 1/2026(Direction Petition)	Gaddam Lalitha Vs The State of Telangana,	RAPOLU BHASKAR	GP FOR ASSIGNMENT	RANGA REDDY
145	WP/19822/2026 IA 1/2026(Direction Petition)	Ch.Gaffoor Vs The State of Telangana	G U R C PRASAD	GP FOR COOPERATION	HYDERABAD
146	WP/20171/2026	Polepelli Pulla Reddy	N V R RAJYA LAKSHMI	GP FOR REVENUE	MAHABUBAB

	IA 1/2026(Direction Petition)	Vs The Tahsildar and Executive Magistrate (FAC)		GP FOR HOME (R5)	AD
147	WP/20289/2026	Satadru Biswas Vs State of Telangana	VIJAY GOPAL	GP FOR LABOUR B PRATAP (R5)	HYDERABAD
148	WP/20600/2026 IA 1/2026(Direction Petition) WP/20618/2026 WP/20620/2026	Godumala Srinivas Vs State of Telangana	KIRTHI TEJA KONDAVEETI	GP FOR LABOUR	WARANGAL
149	WP/20618/2026 IA 1/2026(Direction Petition)	SAMBETI SRINIVAS, Vs STATE OF TELANGANA	KIRTHI TEJA KONDAVEETI	GP FOR LABOUR	WARANGAL
150	WP/20620/2026 IA 1/2026(Direction Petition)	PAKA KOMURELLY ALIAS KOMMALI Vs STATE OF TELANGANA	KIRTHI TEJA KONDAVEETI	GP FOR LABOUR	WARANGAL
151	WP/21514/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition)	Smt. Srirajakaladindi Deepthi Vs The State of Telangana	E ANISHA REDDY	GP FOR SOCIAL WELFARE GP FOR REVENUE (R4) RAKESH SANGHI (SC FOR TSWB) (R2) RAKESH SANGHI (SC FOR TSWB) (R3)	RANGA REDDY
152	WP/22005/2026 IA 1/2026(Direction Petition)	Gotte Anjaiah Vs The State of Telangana	CHINTHALAPHANI AVANI REDDY	GP FOR REVENUE	PEDDAPALLI
153	WP/22090/2026 IA 1/2026(Direction Petition)	Papini Venkateshwar Vs The State of Telangana	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE	KUMURAM BHEEM ASIFABAD
154	WP/22266/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Sri Ranjit Prasad Hazari, Vs The State of Telangema,	M/S MANU LEGAL SOLUTIONS	GP FOR REVENUE	MEDCHAL-MALKAJGIRI
155	WP/23328/2026 IA 1/2026(Leave Petition) IA 2/2026(Suspension Petition) IA 3/2026(Implead Petition) IA 4/2026(Additional Material Petition) WP/23329/2026	MVV Satyanarayana Vs The State of Telangana	AJAY KUMAR MADISETTY	GP FOR REVENUE PEARL LAW ASSOCIATES (R7) MANNE BHASKAR RAO (R8) MANNE BHASKAR RAO (R9)	MEDCHAL-MALKAJGIRI
156	WP/23329/2026 IA 1/2026(Leave Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition)	MVV SATYANARAYANA, Vs THE STATE OF TELANGANA,	AJAY KUMAR MADISETTY	GP FOR REVENUE PEARL LAW ASSOCIATES (R7) MANNE BHASKAR RAO (R8) MANNE BHASKAR RAO (R9)	MEDCHAL-MALKAJGIRI
157	WP/24198/2026 IA 1/2026(Direction Petition)	Duddula Ravi Kumar Vs The State of Telangana	SYED ILIYAS	GP FOR REVENUE	RANGA REDDY
158	WP/24895/2026 IA 1/2026(Stay Petition)	Samaj Kalyan Sansthan, Vs The State of Telangana,	KATIKA RAVINDER REDDY	GP FOR SOCIAL WELFARE N BHUJANGA RAO Deputy Solicitor General of India (R4)	HYDERABAD
159	WP/24983/2026 IA 1/2026(Direction Petition)	G. Raghunandan Yadav Vs The Telangana State Waqf Board	M/S BHARADWAJ ASSOCIATES	FARHAN AZAM KHAN GP FOR HOME (R2)	HYDERABAD

160	WP/25530/2026 IA 1/2026(Suspension Petition)	Sri. India Jagath Bhupal Vs The State of Telangana,	BETHI VENKATESWARLU	GP FOR REVENUE	JANGAON
161	WP/25613/2026 IA 1/2026(Direction Petition)	Godugu Srishailam Vs The State of Telangana	P VENKATESWAR RAO	GP FOR REVENUE	NAGARKURN OOL
162	WP/26032/2026 IA 1/2026(Direction Petition)	M/s Mediblu Health Care Private Limited Vs The State of Telangana	G V S GANESH	GP FOR INDUSTRIES COMMERCE GP FOR FINANCE PLANNING (R5)	SANGAREDD Y
163	WP/26236/2026 IA 1/2026(Direction Petition)	R. Harika Vs The State of Telangana	CHINTHALA ALAN JOSEPH	GP FOR REVENUE	RANGA REDDY
164	WP/26265/2026 IA 1/2026(Suspension Petition) IA 2/2026(Stay Petition)	T. Bharatha Laxmi Vs The State of Telangana	CHINTHALA ALAN JOSEPH	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R6)	MEDCHAL- MALKAJGIRI
165	WP/26473/2026 IA 1/2026(Direction Petition)	Kondaveeti Bhasker Raju Vs The State of Telangana	RUDRESH DESHPANDE	GP FOR ASSIGNMENT	KUMURAM BHEEM ASIFABAD
166	WP/26697/2026 IA 1/2026(Direction Petition)	Boddu Beerappa Vs The State of Telangana	B BHAGATH SAIN	GP FOR REVENUE	RANGA REDDY
167	WP/26796/2026	Ms. Amera Pasha, Vs The State of Telangana,	VIJAY GOPAL	GP FOR REVENUE	HYDERABAD
168	WP/26969/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Mereddy Sunanda Vs The State of Telangana	RAMAVARAM CHANDRASHEKAR REDDY	GP FOR REVENUE	SURYAPET
169	WP/27210/2026 IA 1/2026(Direction Petition)	Cheekati Paratpararao, Vs The State of Telangana,	SUNKARI VAMSHI KRISHNA	GP FOR SOCIAL WELFARE	BHADRADRI KOTHAGUDE M
170	WP/27330/2026 IA 1/2026(Direction Petition)	SMT. T. SHAKUNTALA Vs The State of Telangana	SRINIVASA MURTHY CHEEDELLA	GP FOR HOUSING	HYDERABAD

ADMISSION (CO-OP SOCIETIES)

171	WP/16753/2026 IA 1/2026(Direction Petition)	Burkunta Sathish Vs The State of Telangana	BETHI VENKATESWARLU	M VENKAT DIVAKAR (R6)	RANGA REDDY
172	WP/19508/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Y. Krishna Rao Vs The State of Telangana	RAHUL KANDHARKAR	GP FOR COOPERATION	HYDERABAD

ADMISSION (SOCIAL WELFARE)

173	WP/24363/2025 IA 1/2025(Suspension Petition)	Mohd Muzaffar Ali Khan, Vs The State of Telangana,	Y ASHOK RAJ	GP FOR SOCIAL WELFARE GP FOR REVENUE (R2) P KRISHNA KEERTANA (R3)	MAHABUBAB AD
174	WP/12805/2026 IA 1/2026(Direction Petition)	Mohammed Sulaiman Vs The State of Telangana	VEDULA CHITRALEKHA	GP FOR SOCIAL WELFARE GP FOR REVENUE (R2) P PANDU RANGA REDDY (R3)	HYDERABAD
175	WP/25608/2026	Mohammed Khaled Shareef	M/S BHARADWAJ	ADDL ADVOCATE GENERAL	RANGA

	IA 1/2026(Suspension Petition)	Vs The State of Telangana	ASSOCIATES	SHREYAS REDDY YALAGIRI (R5) ABU AKRAM (R4)	REDDY
176	WP/26917/2026 IA 1/2026(Injunction Petition)	Pattepu Ashanna (Died) Vs The State of Telangana	S CHANDRASEKHAR	GP FOR SOCIAL WELFARE	ADILABAD
<u>ADMISSION(WAKF BOARD)</u>					
177	WP/893/2025 IA 1/2025(Suspension Petition)	Syed Mohammed Nizamuddin Jeelani @ Mahmood Pasha Vs State of Telangana	VAJJHALA SATYANARAYANA PRASAD	GP FOR SOCIAL WELFARE MIR IBRAHIM ALI KAMIL (SC FOR TSWB) (R2) MD ABDUL MATEEN QURESHI (R3) P PANDU RANGA REDDY (R4) FARHAN AZAM KHAN (SC FOR TSWB) (R1)	HYDERABAD
178	WP/31287/2025 IA 1/2025(Stay Petition)	Mohd. Muzammil Hussain Vs The State of Telangana	MOHD AMER MASOOD	GP FOR SOCIAL WELFARE FARHAN AZAM KHAN (R2) MD FASEEHUDDIN SOHEB (R6)	HYDERABAD
179	WP/23766/2026 IA 1/2026(Direction Petition)	Devarashetti Chandrashekar Vs The State of Telangana	BETHI VENKATESWARLU	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R5)	RANGA REDDY
<u>ADMISSION (REVENUE)</u>					
180	WP/9184/2025 IA 1/2025(Suspension Petition) WP/2979/2026 WP/9904/2025 WP/9934/2025	Komma Reddy Inna Reddy Vs The State of Telangana	N MANOHAR	GP FOR REVENUE FARHAN AZAM KHAN (SC FOR TSWB) (R2)	RANGA REDDY
181	WP/9904/2025 IA 1/2025(Direction Petition)	JANIGE KISHTAIAH Vs THE STATE OF TELANGANA	N MANOHAR	GP FOR REVENUE FARHAN AZAM KHAN (SC FOR TSWB) (R2)	RANGA REDDY
182	WP/9934/2025 IA 1/2025(Direction Petition) IA 2/2025(Amendment Petition)	KAGULA CHANDRAIH Vs THE STATE OF TELANGANA	N MANOHAR	GP FOR REVENUE	RANGA REDDY
183	WP/2979/2026 IA 1/2026(Direction Petition)	V. RAVI SRI VALLIKA Vs STATE OF TELANGANA	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE GP FOR HOME (R8) FARHAN AZAM KHAN (SC FOR TSWB) (R6) GP FOR AGRICULTURE (R7)	RANGA REDDY
184	WP/35482/2025 IA 1/2025(Suspension Petition)	Sri. Chetla Sangaiah Vs The State of Telangana	C KUMAR	GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE (R2) SAI REDDY RAVINDAR REDDY (R4) GADDAM SRINIVAS (R5)	MEDCHAL- MALKAJGIRI
185	WP/2714/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Gandu Srinivas Vs State of Telangana	VAJJHALA SATYANARAYANA PRASAD	GP FOR REVENUE	HANUMAKON DA Vakalath filed for Respondent R5 (implead) by J K Ranjith Kumar Advocate
186	WP/5331/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Chakali Sattaiah Vs The State of Telangana	AHMED EHTESHAM KAWKAB	GP FOR REVENUE	RANGA REDDY
187	WP/10721/2026 IA 1/2026(Suspension Petition)	Anusha Kasagoni Vs The State of Telangana	Dr. RAVI KUMAR N	GP FOR REVENUE	JAYASHANKA R BHUPALPALL Y

188	WP/14440/2026 IA 1/2026(Direction Petition)	Arvati Srinivas Kumar Vs The state of Telangana	E ANISHA REDDY	GP FOR REVENUE M SRIKANTH REDDY (SC FOR TGIIC) (R6)	RANGA REDDY
189	WP/17956/2026 IA 1/2026(Direction Petition)	M.Vijaya Raja Vs State of Telangana	G VASANTHA RAYUDU	GP FOR REVENUE GP FOR ASSIGNMENT (R2)	MEDCHAL- MALKAJGIRI
190	WP/19677/2026 IA 1/2026(Direction Petition)	Lavudya Lalitha Vs The State of Telangana	VEERA BABU GANDU	GP FOR REVENUE	WARANGAL
191	WP/19986/2026 IA 1/2026(Direction Petition)	Kada Sony Swarupini Vs The State of Telangana	RAPOLU BHASKAR	GP FOR REVENUE	RANGA REDDY
192	WP/20196/2026 IA 1/2026(Direction Petition)	Azmeera Balaji Vs The State of Telangana	KONDAPARTHI SRINIVASA	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
193	WP/21920/2026 IA 1/2026(Direction Petition)	Vippala Ramulu Vs The State of Telangana,	KASU BAL REDDY	GP FOR REVENUE	MAHABUBNA GAR
194	WP/22544/2026 IA 1/2026(Suspension Petition)	Basani Mary Vs The State of Telangana	K VENUMADHAV	GP FOR REVENUE MUTHYALA MURALIDHAR (R5)	KARIMNAGAR
195	WP/23800/2026 IA 1/2026(Suspension Petition)	D. Devender Vs The State of Telangana	MD ABDUL MATEEN QURESHI	GP FOR REVENUE	MAHABUBNA GAR
196	WP/25146/2026 IA 1/2026(Direction Petition)	Sreeram Reddy Vs The State of Telangana	M DAMODAR REDDY	GP FOR REVENUE	WANAPARTH Y
197	WP/26469/2026 IA 1/2026(Direction Petition)	Gurrapu laxman Vs The State of Telangana	P SAJAN KUMAR	GP FOR REVENUE	KARIMNAGAR
198	WP/26778/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	B.Nagu Bai Vs State of Telangana	G VASANTHA RAYUDU	GP FOR REVENUE	NIRMAL
199	WP/26800/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Purra Swamy Vs The State Of Telangana	NOMOS VISTAS THE LAWYERS	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
200	WP/26902/2026 IA 1/2026(Direction Petition)	Ruksana Begum, Vs The State of Telangana,	SUNKARI VAMSHI KRISHNA	GP FOR REVENUE	RANGA REDDY
201	WP/26973/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Suspension Petition)	Smt. C.V. Vinitha Reddy Vs The State of Telangana	B SRINARAYANA	GP FOR ASSIGNMENT GP FOR HOME (R4)	RANGA REDDY
202	WP/26978/2026 IA 1/2026(Direction Petition)	Mohammed Wajeed Vs The State of Telangana	N SAIDA RAO	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R6)	RANGA REDDY

203	WP/27207/2026 IA 1/2026(Direction Petition)	Bijili Sailu Vs The State of Telangana	CHAGONDE DURGA PRASAD	GP FOR ASSIGNMENT	MEDCHAL- MALKAJGIRI
204	WP/27568/2026 IA 1/2026(Direction Petition)	Sayeeda Sultana Vs The State of Telangana	P RAGHAVENDRA REDDY	GP FOR REVENUE	RANGA REDDY
<u>INTERLOCUTORY</u>					
205	CC/2502/2024 IA 1/2025(Dispense with Petition) IA 2/2025(Dispense with Petition) IA 1/2026(Re-Open Petition) IA 2/2026(Leave Petition)	Rajam (Kalal) Lakshmaiah Vs Smt. Valluru Kranti, IAS,	B SATISH KUMAR	GP FOR REVENUE	MEDAK Order dated 29.04.2025. R 1 notice sent through DJ Sangareddy district and by RPAD not yet returned. R 2 notice served.
206	WP/2756/2025 IA 1/2025(Suspension Petition)	Mohd. Chand Pasha Vs The State of Telangana	M V B S NARASIMHA ANUDEEP	GP FOR REVENUE GP FOR ASSIGNMENT (R2) P RAJAGOPAL REDDY (R3)	PEDDAPALLI
207	WP/22092/2026 IA 1/2026(Direction Petition) IA 2/2026(Review Petition) IA 3/2026(Direction Petition)	Maisugari Ashok Vs The State of Telangana	ASRA KHANAM	GP FOR REVENUE	MEDCHAL- MALKAJGIRI

COURT NO. 19**THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR****To be heard on Tuesday the 25th day of August 2026(AFTER ADJOURNED MOTION LIST)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
ADMISSION					
208	WP/19642/2014 IA 1/2014(WPMP 24594/2014)(Stay Petition)	Penumatcha Bapi Raju, Vs The Additional Agent to the Government (Project Officer),	P V RAMANA	GP FOR SOCIAL WELFARE KONDAPARTHI SRINIVASA (R7)	KHAMMAM
209	CC/274/2019 IA 1/2019(Leave Petition) IA 2/2019(Permission Petition)	MRS AHEMADUNISA BEGUM Vs SRI.SHAHNAWAZ QUASIM	GUDI MADHUSUDHAN REDDY	FARHAN AZAM KHAN ABU AKRAM (SC FOR TSWB) (R1)	NIZAMABAD RR 1 & 2 NOTICE SERVED.
210	CC/1172/2024 WP/13275/2024	K. Purushotham Vs Sri Bommineni Ravinder Reddy	PRABHAKAR CHIKKUDU	D JAGADESHWAR RAO MOHAMMED NAWAZ HYDER ALI (R3)	WARANGAL
211	WP/13275/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	K.PURUSHOTHAM Vs THE STATE OF TELANGANA	PRABHAKAR CHIKKUDU	GP FOR MINES AND GEOLOGY MOHAMMED NAWAZ HYDER ALI (R5) D JAGADESHWAR RAO	WARANGAL
212	CC/2502/2025	Smt. Vijayamma Vs Sri Rahul Bojja., I.A.S	S AJAY KUMAR	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R4) GP FOR LAND ACQUISITION (R3) GP FOR FINANCE PLANNING (R2) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y
213	WP/4424/2025 IA 1/2026(Implead Petition)	Syed Mahmood Shehab Uddin Kashif Vs State of Telangana	SYED YAQOOB SAJJAD	GP FOR REVENUE	MEDCHAL- MALKAJGIRI MD MURTUZA ALI FARUQUI FOR RR 8 TO 13 (IMPLEAD)
214	WP/14409/2025 IA 1/2025(Direction Petition)	Ainala Omshankar Vs The State of Telangana	K S SUNEEL	GP FOR REVENUE B SHIVA KUMAR (R6) B SHIVA KUMAR (R9) B SHIVA KUMAR (R7) B SHIVA KUMAR (R8)	MAHABUBAB AD
215	WP/38231/2025 IA 1/2026(Direction Petition)	ABBA NARASIMHA Vs The STATE OF TELANGANA	Dr. RAVI KUMAR N	GP FOR MINES AND GEOLOGY N SHOBA (R9) GP FOR IRRI AND COMM AREA DEV (R7) GP FOR REVENUE (R5)	WANAPARTH Y
216	CC/362/2026	Samanoori Ravindra Raju Vs Sri Rahul Bojja, IAS	KRISHNA KISHORE KOVVURI	GP FOR IRRI AND COMM AREA DEV (R2) GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y
217	CC/946/2026	Penuballi Suryam Vs Sri S Madhu Prasad	PANGA SIVANARAYANA	GP FOR HOME	BHADRADRI KOTHAGUDE M

218	CRP/985/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	Khaja Moinuddin Vs Mohd Ibrahim	AADESH VARMA	MAHESH RAJE (R9) MAHESH RAJE (R6) MAHESH RAJE (R5) MAHESH RAJE (R8)	MAHABUBNA GAR R1-DIED PER LRS , R2, NOTICE SENT NOT YET RETURNED , R3 RETURNED UNSERVED - UNCLAIMED R4 UNSERVED - INSUFFICIENT ADDRESS, RR 5,6,8,9 APP. BY MAHESH RAJE, MEMO FILED VIDE USR NO. 56313/2026, R7 SERVED,
219	CC/3103/2026	Konda Raghunandan Vs Suresh Kumar	SHANKER RAO SHALINI	DUGGU UMA MAHESHWAR (R3) DUGGU UMA MAHESHWAR (R2)	HYDERABAD
220	WP/3546/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	P. Arunamma Vs The State of Telangana	V SEETHARAMA AVADHANI	GP FOR REVENUE	RANGA REDDY vakalath filed for Respondent R5 (implead)by B Mahender Reddy Advocate.
221	WP/10470/2026 IA 1/2026(Direction Petition)	Mohammed Mustafa Ali Khan Vs The State of Telangana,	A NAJEEB KHAN	GP FOR REVENUE C G REDDY (SC FOR STAT LETHR INDUSTRS DEV CORP) (R4)	RAJANNA SIRCILLA
222	WP/13285/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition) WP/8833/2026	Nawab Tajamuluddin Khan @ N.M. Moinuddin Khan Vs The State of Telangana	N SREEDHAR REDDY	GP FOR MCPL ADMN URBAN DEV R SAMEER AHMED (SC FOR HYDRAA) (R2)	HYDERABAD (CHIEF NOTE)
223	WP/8833/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition)	NAWAB TAJAMULUDDIN KHAN Vs THE STATE OF TELANGANA	N SREEDHAR REDDY	GP FOR REVENUE	RANGA REDDY
224	WP/16779/2026 IA 1/2026(Direction Petition)	P.Bhemamma Vs The State of Telangana	P SHIVA REDDY	GP FOR REVENUE S LAKSHMI KANTH (R6) S LAKSHMI KANTH (R9) S LAKSHMI KANTH (R11) S LAKSHMI KANTH (R8) S LAKSHMI KANTH (R15) S LAKSHMI KANTH (R14) S LAKSHMI KANTH (R7) S LAKSHMI KANTH (R5) S LAKSHMI KANTH (R12) S LAKSHMI KANTH (R16) S LAKSHMI KANTH (R10) S LAKSHMI KANTH (R13)	NARAYANPET
225	WP/20275/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	M/s Sai Jyothi Constructions Vs The State of Telangana	KIRAN PALAKURTHI	GP FOR REVENUE LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R4) V NARASIMHA GOUD(SC FOR HMDA) (R5) KATIKA RAVINDER REDDY (R7)	RANGA REDDY

226	WP/22028/2026 IA 1/2026(Direction Petition)	Thirugulla Venkataiah Vs The State of Telangana	K JAGADISHWAR REDDY	GP FOR REVENUE	NALGONDA
227	WP/23655/2026 IA 1/2026(Stay Petition)	S.Rama Krishna, Vs The Cooperative Tribunal,	M VENKAT DIVAKAR	GP FOR COOPERATION NAVEEN MANE (R3)	NALGONDA
228	WP/25150/2026 IA 1/2026(Direction Petition)	M.A.Waseem Vs The State of Telangana,	RAJ KUMAR RUDRA	GP FOR REVENUE MIRZA SAFIULLA BAIG (R6)	MAHABUBNA GAR
229	WP/26001/2026 IA 1/2026(Stay Petition)	M. Murali Sagar Vs The State of Telangana,	M DAMODAR REDDY	GP FOR ASSIGNMENT	WANAPARTH Y

ADMISSION (MINES AND INDUSTRIES)

230	WP/19865/2021 IA 1/2021(Direction Petition) IA 1/2024(Leave Petition) IA 2/2024(Additional Material Petition) IA 3/2024(Amendment Petition)	Sri Medipally Pramod Kumar Vs The Deputy Director of Mines and Geology	S RAGHAVENDER REDDY	GP FOR MINES AND GEOLOGY	RANGA REDDY
231	WP/37252/2022 IA 1/2022(Suspension Petition)	K. Laxmaiah Vs State of Telangana	PRABHAKAR CHIKKUDU	GP FOR INDUSTRIES COMMERCE K SAMBA SHIVA REDDY (R6)	PEDDAPALLI
232	WP/34833/2023 IA 1/2023(Direction Petition)	Indian Chemical and Pharmaceuticals Works Vs State of Telangana	SAI PRASEN GUNDAVARAM	ADDL ADVOCATE GENERAL GP FOR INDUSTRIES COMMERCE (R2)	HYDERABAD
233	WP/24202/2026 IA 1/2026(Direction Petition)	Kethavath Balu Vs The State of Telangana	C V N SANDHYA	GP FOR MINES AND GEOLOGY GP FOR REVENUE (R4) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R9) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R7)	NALGONDA
234	WP/27820/2026 IA 1/2026(Suspension Petition)	Aadi Satyanarayana Vs The State of Telangana	A L RAJU	GP FOR MINES AND GEOLOGY GP FOR IRRRI AND COMM AREA DEV (R7) GP FOR FORESTS (R8) GP FOR REVENUE (R6)	SANGAREDD Y

ADMISSION (CO-OP SOCIETIES)

235	WP/6839/2025 IA 1/2025(Direction Petition)	G. Madhava Rao Vs The State of Telangana	T VANAJA	GP FOR COOPERATION	WARANGAL
236	WP/24822/2025 IA 1/2025(Direction Petition)	Telangana Electricity Employees Union Vs The State of Telangana	A DAYAKAR GANESH	GP FOR COOPERATION GP FOR REVENUE (R3) BANDI VENKAT SAI (R6)	BHADRADRI KOTHAGUDE M
237	WP/37389/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Suspension Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Extension Petition) WP/34202/2025 WP/36435/2025	Smt. Bandi Vijayalaxmi Vs The District Cooperative Officer and Registrar of Mutually Aided Cooperative Societies	M/S JURISLIT LAW LLP	GP FOR COOPERATION	JANGAON

238	WP/34202/2025 IA 1/2025(Direction Petition) IA 2/2025(Implead Petition) IA 3/2025(Implead Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Extension Petition) IA 3/2026(Extension Petition) IA 4/2026(Vacate Stay Petition) IA 5/2026(Extension Petition)	SMT. P.KAVITHA Vs THE DISTRICT COOPERATIVE SOCIETIES OFFICER AND REGISTRAR OF MUTUALLY AIDED COOPERATIVE SOCIETIES	SHARAT CHANDRA A	GP FOR COOPERATION DEVARA SAMHITHA M PRATHEEK REDDY	JANGAON
239	WP/36435/2025 IA 1/2025(Suspension Petition) IA 1/2026(Vacate Stay Petition)	SMT. P.KAVITHA Vs THE STATE OF TELANGANA	GUDI MADHUSUDHAN REDDY	GP FOR COOPERATION M PRATHEEK REDDY (R3)	JANGAON
240	WP/38130/2025 IA 1/2025(Suspension Petition)	Shri. Tamil Mani Shunmugam, Vs State of Telangana	RAHUL KANDHARKAR	GP FOR COOPERATION	HYDERABAD
241	WP/39111/2025 IA 1/2025(Direction Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Miscellaneous Petition)	Bharat Dynamics Bhanur Employees Mutually Aided Coop. Housing Society Ltd. Vs The Honourable Cooperative Tribunal	D RAVISHANKAR RAO	GP FOR COOPERATION MAMIDI VENU MADHAV (R5) MAMIDI VENU MADHAV (R3) MAMIDI VENU MADHAV (R2) MAMIDI VENU MADHAV (R7) MAMIDI VENU MADHAV (R8) MAMIDI VENU MADHAV MAMIDI VENU MADHAV (R4)	MEDAK
242	WP/1503/2026 IA 1/2026(Suspension Petition)	V. Premdas Vs The State of Telangana	K NAVEEN KUMAR REDDY	GP FOR COOPERATION VADEENDRA JOSHI (R7)	RANGA REDDY
243	WP/1951/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition) WP/2099/2026	G. Narayana Rao Vs Kokku Devender Yadav	S SANTOSH KUMAR	K VENUMADHAV	RAJANNA SIRCILLA
244	WP/2099/2026 IA 1/2026(Stay Petition)	NAMALA UMA Vs ALLADI NALINI	S SANTOSH KUMAR	GP FOR COOPERATION (R6)	RAJANNA SIRCILLA
245	WP/2629/2026 IA 1/2026(Stay Petition)	P. Rajkumar Vs The State of Telangana	DIDUGU GOPALA KRISHNA	GP FOR AGRICULTURE	JANGAON
246	WP/20239/2026 IA 1/2026(Direction Petition)	K.D.Premaleela Vs The State of Telangana	CH SAMSON BABU	GP FOR COOPERATION MAYUR MUNDRA (R2)	HYDERABAD

247	WP/21662/2026 IA 1/2026(Suspension Petition) WP/21449/2026 WP/21663/2026 WP/21664/2026 WP/21665/2026 WP/21692/2026 WP/22037/2026 WP/22404/2026	Maram Ramu Vs The State of Telangana	A SANTHOSH KUMAR	GP FOR COOPERATION MALIPEDDI ABHINAY REDDY (R13) MALIPEDDI ABHINAY REDDY (R17) MALIPEDDI ABHINAY REDDY (R10) MALIPEDDI ABHINAY REDDY (R15) MALIPEDDI ABHINAY REDDY (R12) MALIPEDDI ABHINAY REDDY (R9) MALIPEDDI ABHINAY REDDY (R14) MALIPEDDI ABHINAY REDDY (R5) MALIPEDDI ABHINAY REDDY (R8) MALIPEDDI ABHINAY REDDY (R16) MALIPEDDI ABHINAY REDDY (R11) MALIPEDDI ABHINAY REDDY (R6) MALIPEDDI ABHINAY REDDY (R7)	WARANGAL
248	WP/21449/2026 IA 1/2026(Suspension Petition)	GUGULOTH RAMASWAMY NAIK, Vs THE STATE OF TELANGANA	A SANTHOSH KUMAR	GP FOR COOPERATION MALIPEDDI ABHINAY REDDY (R13) MALIPEDDI ABHINAY REDDY (R10) MALIPEDDI ABHINAY REDDY (R15) MALIPEDDI ABHINAY REDDY (R9) MALIPEDDI ABHINAY REDDY (R12) MALIPEDDI ABHINAY REDDY (R5) MALIPEDDI ABHINAY REDDY (R8) MALIPEDDI ABHINAY REDDY (R16) MALIPEDDI ABHINAY REDDY (R11) MALIPEDDI ABHINAY REDDY (R6) MALIPEDDI ABHINAY REDDY (R7)	WARANGAL
249	WP/21663/2026 IA 1/2026(Direction Petition)	CHETTUPALLY MURALIDHAR Vs THE STATE OF TELANGANA	A SANTHOSH KUMAR	GP FOR COOPERATION MALIPEDDI ABHINAY REDDY (R13) MALIPEDDI ABHINAY REDDY (R17) MALIPEDDI ABHINAY REDDY (R10) MALIPEDDI ABHINAY REDDY (R12) MALIPEDDI ABHINAY REDDY (R9) MALIPEDDI ABHINAY REDDY (R14) MALIPEDDI ABHINAY REDDY (R5) MALIPEDDI ABHINAY REDDY (R8) MALIPEDDI ABHINAY REDDY (R16) MALIPEDDI ABHINAY REDDY (R11) MALIPEDDI ABHINAY REDDY (R6) MALIPEDDI ABHINAY REDDY (R7)	WARANGAL

250	WP/21664/2026 IA 1/2026(Suspension Petition)	CHINTHAKINDA VAMSHI KRISHNA Vs THE STATE OF TELANGANA	A SANTHOSH KUMAR	GP FOR COOPERATION MALIPEDDI ABHINAY REDDY (R13) MALIPEDDI ABHINAY REDDY (R17) MALIPEDDI ABHINAY REDDY (R10) MALIPEDDI ABHINAY REDDY (R15) MALIPEDDI ABHINAY REDDY (R12) MALIPEDDI ABHINAY REDDY (R9) MALIPEDDI ABHINAY REDDY (R14) MALIPEDDI ABHINAY REDDY (R5) MALIPEDDI ABHINAY REDDY (R8) MALIPEDDI ABHINAY REDDY (R16) MALIPEDDI ABHINAY REDDY (R11) MALIPEDDI ABHINAY REDDY (R6) MALIPEDDI ABHINAY REDDY (R7)	WARANGAL
251	WP/21665/2026 IA 1/2026(Suspension Petition)	SUKINE RAJESHWAR RAO Vs THE STATE OF TELANGANA	A SANTHOSH KUMAR	GP FOR COOPERATION MALIPEDDI ABHINAY REDDY (R13) MALIPEDDI ABHINAY REDDY (R17) MALIPEDDI ABHINAY REDDY (R10) MALIPEDDI ABHINAY REDDY (R15) MALIPEDDI ABHINAY REDDY (R12) MALIPEDDI ABHINAY REDDY (R9) MALIPEDDI ABHINAY REDDY (R14) MALIPEDDI ABHINAY REDDY (R5) MALIPEDDI ABHINAY REDDY (R8) MALIPEDDI ABHINAY REDDY (R16) MALIPEDDI ABHINAY REDDY (R11) MALIPEDDI ABHINAY REDDY (R6) MALIPEDDI ABHINAY REDDY (R7)	WARANGAL
252	WP/21692/2026 IA 1/2026(Suspension Petition)	J SAMPATH RAO Vs THE STATE OF TELANGANA	A SANTHOSH KUMAR	GP FOR COOPERATION MALIPEDDI ABHINAY REDDY (R13) MALIPEDDI ABHINAY REDDY (R17) MALIPEDDI ABHINAY REDDY (R15) MALIPEDDI ABHINAY REDDY (R12) MALIPEDDI ABHINAY REDDY (R9) MALIPEDDI ABHINAY REDDY (R14) MALIPEDDI ABHINAY REDDY (R5) MALIPEDDI ABHINAY REDDY (R8) MALIPEDDI ABHINAY REDDY (R16) MALIPEDDI ABHINAY REDDY (R11) MALIPEDDI ABHINAY REDDY (R6) MALIPEDDI ABHINAY REDDY (R7)	WARANGAL
253	WP/22037/2026 IA 1/2026(Suspension Petition)	P.SATHISH REDDY, Vs THE STATE OF TELANGANA	A SANTHOSH KUMAR	GP FOR COOPERATION RUSHEEK REDDY K V (R4) RUSHEEK REDDY K V (R5)	VIKARABAD

254	WP/22404/2026 IA 1/2026(Suspension Petition)	SINGATHI KARTHIK Vs THE STATE OF TELANGANA	A SANTHOSH KUMAR	GP FOR COOPERATION MALIPEDDI ABHINAY REDDY (R13) MALIPEDDI ABHINAY REDDY (R17) MALIPEDDI ABHINAY REDDY (R10) MALIPEDDI ABHINAY REDDY (R15) MALIPEDDI ABHINAY REDDY (R12) MALIPEDDI ABHINAY REDDY (R9) MALIPEDDI ABHINAY REDDY (R14) MALIPEDDI ABHINAY REDDY (R5) MALIPEDDI ABHINAY REDDY (R8) MALIPEDDI ABHINAY REDDY (R16) MALIPEDDI ABHINAY REDDY (R11) MALIPEDDI ABHINAY REDDY (R6) MALIPEDDI ABHINAY REDDY (R7)	WARANGAL
255	WP/21977/2026 IA 1/2026(Direction Petition)	Smt. Pavatham Mallamma Vs The State of Telangana	PRABHAKAR BOMMAGANI	GP FOR COOPERATION T V RAMESH (SC FOR TG SC COOP DEV CORP) (R4)	NALGONDA
256	WP/22851/2026 IA 1/2026(Direction Petition)	Enjamoori Srinivasulu Vs The State of Telangana	P PADMA RAO	GP FOR COOPERATION T V RAMESH (SC FOR TG SC COOP DEV CORP) (R5) T V RAMESH (SC FOR TG SC COOP DEV CORP) (R3)	NAGARKUR N OOL
257	WP/23303/2026 IA 1/2026(Suspension Petition)	Mula Madhukar Reddy Vs The State of Telangana	K BUCHI BABU	GP FOR COOPERATION DHARAVATH ARUN (R7)	WARANGAL
258	WP/23962/2026 IA 1/2026(Suspension Petition) WP/2130/2026 WP/3602/2026 WP/3629/2026 WP/3686/2026 WP/16161/2026 WP/16212/2026 WP/16519/2026 WP/21733/2026 WP/22070/2026 WP/22171/2026 WP/22837/2026 WP/22942/2026 WP/23053/2026 WP/23097/2026 WP/23195/2026 WP/23636/2026 WP/25562/2026	Gurrula Tirupathi Reddy Vs The Chief Secretary	K BUCHI BABU	GP FOR COOPERATION	KARIMNAGAR
259	WP/2130/2026 IA 1/2026(Suspension Petition)	P. ANGI REDDY, Vs THE STATE OF TELANGANA	K BUCHI BABU	GP FOR COOPERATION ROHIT POGULA (R5)	HYDERABAD
260	WP/3602/2026 IA 1/2026(Suspension Petition)	R. RAMCHANDRAREDDY Vs THE STATE OF TELANGANA	K BUCHI BABU	GP FOR COOPERATION	VIKARABAD
261	WP/3629/2026 IA 1/2026(Suspension Petition)	A. VENKAT RAM REDDY Vs THE STATE OF TELANGANA	K BUCHI BABU	GP FOR COOPERATION	VIKARABAD
262	WP/3686/2026 IA 1/2026(Suspension Petition)	CHALLA SHEKHAR REDDY Vs THE STATE OF TELANGANA	K BUCHI BABU	GP FOR COOPERATION	RANGA REDDY

263	WP/16161/2026 IA 1/2026(Suspension Petition)	EERLADINNE RANGA REDDY, K BUCHI BABU Vs THE STATE OF TELANGANA,		GP FOR COOPERATION	MAHABUBNA GAR
264	WP/16212/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	BANSWADA GOVARDHAN REDDY Vs THE STATE OF TELANGANA	K BUCHI BABU	GP FOR COOPERATION	SANGAREDD Y
265	WP/16519/2026 IA 1/2026(Suspension Petition) IA 2/2026(Extension Petition)	SMT. K MANJULA Vs THE STATE OF TELANGANA	K BUCHI BABU	GP FOR COOPERATION	MAHABUBNA GAR
266	WP/21733/2026 IA 1/2026(Direction Petition)	K. MOGULIAH Vs THE CHIEF SECRETARY	K BUCHI BABU	GP FOR GENERAL ADMINISTRATION RUSHEEK REDDY K V (R7) GP FOR COOPERATION (R2) RUSHEEK REDDY K V (R6)	KAMAREDDY
267	WP/22070/2026 IA 1/2026(Suspension Petition)	V. MAHIPAL, Vs THE CHIEF SECRETARY,	K BUCHI BABU	GP FOR COOPERATION MALIPEDDI ABHINAY REDDY (R19) MALIPEDDI ABHINAY REDDY (R13) MALIPEDDI ABHINAY REDDY (R18) MALIPEDDI ABHINAY REDDY (R17) MALIPEDDI ABHINAY REDDY (R10) MALIPEDDI ABHINAY REDDY (R15) MALIPEDDI ABHINAY REDDY (R12) MALIPEDDI ABHINAY REDDY (R9) MALIPEDDI ABHINAY REDDY (R14) MALIPEDDI ABHINAY REDDY (R8) MALIPEDDI ABHINAY REDDY (R16) MALIPEDDI ABHINAY REDDY (R11) MALIPEDDI ABHINAY REDDY (R7)	WARANGAL
268	WP/22171/2026 IA 1/2026(Suspension Petition)	PODDUTURI SANJEEVA REDDY, Vs THE CHIEF SECRETARY,	K BUCHI BABU	GP FOR GENERAL ADMINISTRATION N HARI PRASAD (R9) N HARI PRASAD (R15) N HARI PRASAD (R11) N HARI PRASAD (R18) N HARI PRASAD (R12) N HARI PRASAD (R8) N HARI PRASAD (R10) N HARI PRASAD (R19) N HARI PRASAD (R13) N HARI PRASAD (R20) N HARI PRASAD (R17) GP FOR COOPERATION (R2) N HARI PRASAD (R14) N HARI PRASAD (R16)	KARIMNAGAR
269	WP/22837/2026 IA 1/2026(Suspension Petition)	GUJULA RAVINDER REDDY Vs THE CHIEF SECRETARY,	K BUCHI BABU	GP FOR GENERAL ADMINISTRATION GP FOR COOPERATION (R2)	KARIMNAGAR
270	WP/22942/2026 IA 1/2026(Suspension Petition)	MANDADI LAXMI NARSIMHA REDDY Vs THE CHIEF SECRETARY	S N VEERENDER SINGH	GP FOR GENERAL ADMINISTRATION S MANEESH REDDY (R7) GP FOR COOPERATION (R2)	YADADRI BHUVANAGIRI
271	WP/23053/2026 IA 1/2026(Suspension Petition)	N. PRAMESHWAR REDDY Vs THE CHIEF SECRETARY	K BUCHI BABU	GP FOR GENERAL ADMINISTRATION GUDURU RITHIKA REDDY (R8) GP FOR COOPERATION (R3) GP FOR COOPERATION (R2)	YADADRI BHUVANAGIRI

272	WP/23097/2026 IA 1/2026(Direction Petition)	T. BHEEM REDDY Vs THE STATE OF TELANGANA	K BUCHI BABU	GP FOR COOPERATION	MAHABUBNA GAR
273	WP/23195/2026 IA 1/2026(Suspension Petition)	M. SRINIVAS REDDY Vs THE CHIEF SECRETARY	K BUCHI BABU	GP FOR GENERAL ADMINISTRATION S MANEESH REDDY (R8) GP FOR COOPERATION (R2)	YADADRI BHUVANAGIRI
274	WP/23636/2026 IA 1/2026(Suspension Petition)	POLEPAKA SRINIVAS Vs THE STATE OF TELANGANA	K BUCHI BABU	GP FOR COOPERATION SRINIVAS POLAVARAPU (R5)	WARANGAL
275	WP/25562/2026 IA 1/2026(Suspension Petition)	EMMURI RAM CHANDRA REDDY Vs THE CHIEF SECRETARY,	K BUCHI BABU	GP FOR GENERAL ADMINISTRATION GUDURU RITHIKA REDDY (R8) GP FOR COOPERATION (R2)	YADADRI BHUVANAGIRI
276	WP/24954/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	T. Niranjan Kumar Vs The Commissioner for Cooperation and Registrar of Cooperative Societies	M VENKAT DIVAKAR	GP FOR COOPERATION S SANTOSH KUMAR (R4) S SANTOSH KUMAR (R5)	HYDERABAD
277	WP/26671/2026 IA 1/2026(Suspension Petition)	Veerla Venkateshwar Rao Vs The State of Telangana	A SANTHOSH KUMAR	GP FOR AGRICULTURE	KARIMNAGAR

ADMISSION (MEDICAL AND HEALTH)

278	WP/39293/2025 IA 1/2025(Direction Petition)	Telangana State Ophthalmic Assistants/Optometrists Association Vs The Union of India	ULLEWAD SAICHARAN	ANGOTHU NEHRU (SC FOR CENTRAL GOVT) SAMA SANDEEEP REDDY (SC FOR TSMC) (R4) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD
279	WP/13853/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Dr. Sudheer Dara Vs The State of Telangana	HIRENDERNATH	GP FOR MEDICAL HEALTH FW KAMESH VEDULA (R3) SAMA SANDEEEP REDDY (SC FOR TSMC) (R2) KAMESH VEDULA (R4)	HYDERABAD
280	WP/19978/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	M/s. Venkateshwara Ortho Healthcare Pvt. Ltd. Vs The State of Telangana	UDAY KUMAR KUKKADAPU	GP FOR MEDICAL HEALTH FW	RANGA REDDY

ADMISSION (SOCIAL WELFARE)

281	WP/3202/2018 IA 1/2018(Stay Petition)	B.Srinivas Vs State of Telangana	T V KALYAN SINGH	GP FOR SOCIAL WELFARE S R MAHAJIR (R2)	HYDERABAD
282	WP/29463/2025 IA 1/2025(Direction Petition) IA 1/2026(Extension Petition)	Durgam Renuka Vs The State of Telangana	KADARU PRABHAKAR RAO	GP FOR SOCIAL WELFARE G SREE CHANDRA (SC RMSA) (R4) G SREE CHANDRA (SC RMSA) (R3)	KARIMNAGAR
283	WP/32129/2025 IA 1/2025(Direction Petition)	Salluri Rajaiah, Vs State of Telangana,	YEDDU DIVAKAR	GP FOR SOCIAL WELFARE GP FOR REVENUE (R2)	JAGTIAL
284	WP/18414/2026 IA 1/2026(Suspension Petition)	Mr. Mohd Rashid Khan, Vs The State of Telangana	MD ABDUL MATEEN QURESHI	GP FOR SOCIAL WELFARE GP FOR REVENUE (R2) QAZI SALAR MASOOD AATIF (R4)	NIRMAL
285	WP/21626/2026 IA 1/2026(Direction Petition)	Sri. Durgam Sujith Vs The State of Telangana	S SURENDER REDDY	GP FOR SOCIAL WELFARE	ADILABAD

286	WP/24769/2026 IA 1/2026(Suspension Petition) IA 2/2026(Implead Petition)	Mohaduned Ashraf Hussain Vs The State of Telangana	VIJAY KUMAR PANUGANTI	GP FOR SOCIAL WELFARE M V HANUMANTHA RAO	BHADRADRI KOTHAGUDE M
287	WP/25791/2026 IA 1/2026(Direction Petition)	Sri Dr Kifayaat MD Vs The State of Telangana	SATYANARAYANA DHARMAPURI	GP FOR SOCIAL WELFARE	HYDERABAD
288	WP/27441/2026 IA 1/2026(Suspension Petition)	Vuke Ramulu Vs The State of Telangana	P RAMA SHARANA SHARMA	GP FOR SOCIAL WELFARE	KHAMMAM

ADMISSION(WAKF BOARD)

289	WP/17343/2020 IA 1/2020(Suspension Petition)	Mohammed Abid Ali Vs The State of Telangana and 3 Others	M DAMODAR REDDY	GP FOR HOME ABU AKRAM (R2)	RANGA REDDY
290	WP/36767/2025 IA 1/2025(Suspension Petition)	Masthan Sab Vs The State of Telangana	K RAGHAVENDRA REDDY	GP FOR SOCIAL WELFARE GP FOR ASSIGNMENT (R4) FARHAN AZAM KHAN (R2) GP FOR REVENUE (R3)	JOGULAMBA GADWAL
291	WP/1396/2026 IA 1/2026(Suspension Petition)	M/s MARAM INFRA PROJECTS PRIVATE LIMITED Vs State of Telangana	V U S S R ANJANEYULU	GP FOR SOCIAL WELFARE GP FOR REVENUE (R10) GP FOR STAMPS AND REGISTRATION (R8)	HYDERABAD
292	WP/4868/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Mr. Mohammed Azam Vs The State of Telangana	MIR MUKARRAM ALI	GP FOR SOCIAL WELFARE AZIZ HUSSAIN (R4)	HYDERABAD
293	WP/9678/2026 IA 1/2026(Suspension Petition)	Habib Hussain Vs THE STATE OF TELANGANA	T V KALYAN SINGH	GP FOR SOCIAL WELFARE	RANGA REDDY
294	WP/22297/2026 IA 1/2026(Stay Petition) WP/22019/2026	Anjuman Khadimul Muslimeen Vs The State of Telangana	SYED SOHAIL	GP FOR SOCIAL WELFARE L RAM SINGH (R4)	HYDERABAD
295	WP/22019/2026 IA 1/2026(Stay Petition)	ANJUMAN KHADIMUL MUSLIMEEN Vs THE STATE OF TELANGANA	SYED SOHAIL	GP FOR SOCIAL WELFARE ABDUL AZAM KHAN (R4) ABDUL AZAM KHAN (R5)	HYDERABAD
296	WP/22954/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	Syed Mehraj Vs The State of Telangana	ZAINAB KHAN	GP FOR SOCIAL WELFARE SHAFATH AHMED KHAN (R3) SHAFATH AHMED KHAN (R8) SYED NAJMUL HASSAN BAQRI (R2) SULTAN MOHIUDDIN (R6) SHAFATH AHMED KHAN (R5) SHAFATH AHMED KHAN (R7)	HYDERABAD

ADMISSION (REVENUE)

297	WP/29058/2024 IA 1/2024(Stay Petition)	Mohammed Shebaz Hussain Vs The State of Telangana	KARAM CHENDU KOMIREDDY	GP FOR REVENUE FARHAN AZAM KHAN (R5)	MAHABUBNA GAR (CHIEF NOTE
298	WP/1937/2025 IA 1/2025(Stay Petition) IA 1/2026(Vacate Stay Petition)	Mohammed Khaizer Ali Vs The State of Telangana	LAKSHMIKANTH REDDY DESAI	GP FOR ASSIGNMENT	SANGAREDD Y
299	WP/4678/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition)	Sri. Chukka Kankappa Vs The State of Telangana	KADIYALA SRINIVAS REDDY	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R5) N PRAVEEN REDDY (R6)	NARAYANPET

300	WP/7405/2025 IA 1/2025(Direction Petition) IA 2/2025(Suspension Petition) IA 3/2025(Implead Petition) IA 1/2026(Direction Petition)	D. Bhoni Bai (Died) Vs The State of Telangana	RAGHAVAN K THALAPAKA	GP FOR REVENUE KOTA SAMEER KUMAR S NAGESH REDDY (R6) S NAGESH REDDY (R5)	RANGA REDDY
301	WP/10717/2025 IA 1/2025(Direction Petition)	V. Sujatha Vs The State of Telangana	M DAMODAR REDDY	GP FOR REVENUE PRAVEEN BONKURI (R6) PRAVEEN BONKURI (R4) PRAVEEN BONKURI (R5)	MAHABUBNA GAR
302	WP/12815/2025 IA 1/2025(Suspension Petition)	Smt. Jorepally Krishna Kumari Vs The State of Telangana	IMMANENI RAMA RAO	GP FOR REVENUE SARDAR JASBEER SINGH (R8) NARESH REDDY CHINNOLLA (R5) SARDAR JASBEER SINGH (R9)	HYDERABAD
303	WP/13509/2025 IA 1/2025(Direction Petition) IA 2/2025(Implead Petition)	Sri.T.Sudhaker Vs The District Collector	Sri.T.Sudhaker(PARTY IN PERSON)	GP FOR REVENUE	SIDDIPET
304	WP/14058/2025 IA 1/2025(Suspension Petition) IA 2/2025(Vacate Stay Petition)	K. Sudarshan Rao, Vs The State of Telangana	PALLE SRINIVASA REDDY	GP FOR REVENUE GOUNDLA VENKAT (R6) GOUNDLA VENKAT (R18) GOUNDLA VENKAT (R11) GOUNDLA VENKAT (R17) GOUNDLA VENKAT (R5) GOUNDLA VENKAT (R13) GOUNDLA VENKAT GOUNDLA VENKAT (R7) GOUNDLA VENKAT (R12) GOUNDLA VENKAT (R15) GOUNDLA VENKAT (R16) GOUNDLA VENKAT (R8) GOUNDLA VENKAT (R14) GOUNDLA VENKAT (R10) GOUNDLA VENKAT (R9)	MAHABUBNA GAR
305	WP/15027/2025 IA 1/2025(Direction Petition)	Sama Ganesh Reddy Vs The State of Telangana	PRAMOD MALIGI	GP FOR REVENUE M SRIKANTH REDDY (SC FOR TGIIC) (R7) GP FOR HOME (R5) M SRIKANTH REDDY (SC FOR TGIIC) (R6) GP FOR LAND ACQUISITION (R8)	RANGA REDDY
306	WP/20503/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition)	Smt. C. Parvathamma Vs The State of Telangana,	JILLELLA RAJESWARA RAO	GP FOR ASSIGNMENT A NAJEEB KHAN (R6)	HYDERABAD
307	WP/21544/2025 IA 1/2025(Direction Petition) IA 1/2026(Extension Petition)	Inukonda @ Erukonda Venkata Ramana Reddy Vs The State of Telangana	VADLAKONDA RAVI KUMAR REDDY	GP FOR REVENUE KATIKA RAVINDER REDDY (R5)	KARIMNAGAR
308	WP/35094/2025 IA 1/2025(Direction Petition)	Kasaraboina alias Parvathapuram Krishnaiah Vs State of Telangana	M SARITHA RAMESH KADARI	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
309	WP/37451/2025 IA 1/2025(Direction Petition)	Tanniru Gangamani Vs The State of Telangana	PENAMAKURI KRISHNA KUMAR VASISHTA	GP FOR REVENUE GP FOR HOME (R5)	NIZAMABAD
310	WP/38112/2025 IA 1/2025(Direction Petition)	Smt. Mubeen Fathima Vs The State of Telangana	M. THABITHA	GP FOR REVENUE	RANGA REDDY

311	WP/40243/2025 IA 1/2025(Direction Petition)	Mohammed Nomoan Hussian Vs The State of Telangana	NAYAKAWADI RAMESH	GP FOR REVENUE	KARIMNAGAR
312	WP/1459/2026 IA 1/2026(Direction Petition)	Kammari @ Alias Muthyala Brahmachari, Vs The State of Telangana	RAAVILLA GOPALA KRISHNA	GP FOR REVENUE	RANGA REDDY
313	WP/1777/2026 IA 1/2026(Direction Petition)	K Krishnaiah Vs The State of Telangana	GUNDLAPALLI V S S S SRUTHI	GP FOR REVENUE M DAMODAR REDDY (R12) M DAMODAR REDDY (R13) M DAMODAR REDDY (R15) M DAMODAR REDDY (R6) M DAMODAR REDDY (R14) M DAMODAR REDDY (R16)	WANAPARTH Y
314	WP/2527/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Burmani Girijamma Vs Tahsildar	VENKATESHVARLU GUMMADEVELLY	GP FOR REVENUE	MAHABUBNA GAR Vakalath filed for Proposed Respondent R5 by Saritha Modukuru Adv
315	WP/3038/2026 IA 1/2026(Direction Petition)	L. Saradha Reddy Vs The State of Telangana	M DAMODAR REDDY	GP FOR REVENUE	RANGA REDDY
316	WP/3631/2026 IA 1/2026(Direction Petition)	Sree Ram Nagar Colony Plot Residents Welfare Association Vs The State of Telangana	B SRINARAYANA	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R5)	RANGA REDDY
317	WP/3793/2026 IA 1/2026(Implead Petition)	Mr. Cheruvu Gnana Prasad Vs The District Collector and Magistrate	M V J K KUMAR	GP FOR REVENUE	HYDERABAD
318	WP/4960/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Kothuru Sathyendra Kumar Vs The State of Telangana	Dinesh Reddy Mallireddy	GP FOR REVENUE L RAM SINGH (R7) GP FOR HOME (R6)	HYDERABAD
319	WP/5613/2026 IA 1/2026(Direction Petition)	Vampugudem Gopal Reddy Vs The State of Telangana	DANDI SHAILA	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
320	WP/5721/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Bhukya Ramulu Vs State of Telangana	G VASANTHA RAYUDU	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
321	WP/6197/2026 IA 1/2026(Direction Petition)	Lonka Pandu Vs The State of Telangana	RAPOLU BHASKAR	GP FOR REVENUE RUDRESH DESHPANDE (R9)	VIKARABAD
322	WP/6199/2026 IA 1/2026(Direction Petition)	K. PRASANNA Vs The State of Telangana	DURGA PRASAD GOUD	GP FOR REVENUE MIRZA SAFIULLA BAIG (R6)	YADADRI BHUVANAGIRI
323	WP/6283/2026 IA 1/2026(Direction Petition)	Bhura Shankar Vs State of Telangana	G VASANTHA RAYUDU	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R4)	NIRMAL
324	WP/6407/2026 IA 1/2026(Direction Petition)	Sri. Chukka Mallesh Vs The State of Telangana	CH. SRINIVASULU	GP FOR REVENUE GP FOR INFORMATION TECHNOLOGY (R1)	HYDERABAD
325	WP/6574/2026 IA 1/2026(Stay Petition)	Bokka Pedda Yadi Reddy Vs The State of Telangana	VADEENDRA JOSHI	GP FOR REVENUE MEREDDY TEJASWINI (R4)	MEDCHAL- MALKAJGIRI

326	WP/6960/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition) IA 3/2026(Additional Affidavit) IA 4/2026(Vacate Stay Petition) IA 5/2026(Implead Petition)	G. Aruna Devi Vs The State of Telangana	D V SRINIVASA RAO	GP FOR REVENUE M PRANAV	MANCHERIAL
327	WP/7209/2026 IA 1/2026(Suspension Petition)	Nawab Mohd. Ahsan Hussain Khan Vs The State of Telangana	K HARISH KUMAR	GP FOR REVENUE	HYDERABAD
328	WP/7380/2026 IA 1/2026(Direction Petition)	Mohd. Jahangeer Vs The Tahsildar	G ALLABAKASH	GP FOR REVENUE KORE VISHWANATH (R11) KORE VISHWANATH (R10) KORE VISHWANATH (R12) KORE VISHWANATH (R9)	WANAPARTH Y
329	WP/8054/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Rachakonda Sathaiah Vs The State of Telangana	RAPOLU BHASKAR	GP FOR ASSIGNMENT	YADADRI BHUVANAGIRI
330	WP/8136/2026 IA 1/2026(Suspension Petition)	Jaripothula Karunakar Vs The State of Telangana	DHANA LAKSHMI TALLAPALEM	GP FOR REVENUE CHALAKANI VENKAT YADAV (R5)	YADADRI BHUVANAGIRI
331	WP/8483/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	T. Rahul Vs The State of Telangana	S GOUTHAM	GP FOR REVENUE GUDEM SRIDHAR (R7)	SIDDIPET
332	WP/8724/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Sri. G. Rajesam Vs The State of Telangana	AKKAM ESHWAR	GP FOR ASSIGNMENT GP FOR HOME (R5) KOTHAPALLI SAI SRI HARSHA	MANCHERIAL
333	WP/8746/2026 IA 1/2026(Direction Petition)	Smt. Hameed Unnisan Vs The State of Telangana,	P RAJESH	GP FOR REVENUE M BHAGYA SRI (SC FOR MUNICIPAL CORPORATION) (R5)	RANGA REDDY
334	WP/8884/2026 IA 1/2026(Direction Petition)	Bethi Prabhakar Reddy Vs The State of Telangana	DANDI SHAILA	GP FOR REVENUE	RAJANNA SIRCILLA
335	WP/8986/2026 IA 1/2026(Direction Petition) WP/16404/2025	Apex Green Hills Vs The State of Telangana	M A K MUKHEED	GP FOR REVENUE	RANGA REDDY
336	WP/16404/2025 IA 1/2025(Direction Petition) IA 1/2026(Extension Petition) IA 2/2026(Implead Petition) IA 3/2026(Vacate Stay Petition)	M. SUDHARSHAN REDDY Vs THE STATE OF TELANGANA	M A K MUKHEED	THE ADVOCATE GENERAL	RANGA REDDY
337	WP/9049/2026 IA 1/2026(Direction Petition)	Darshanala Ashanna Vs The State of Telangana	K VENUMADHAV	GP FOR REVENUE	ADILABAD
338	WP/9116/2026 IA 1/2026(Direction Petition)	Sri. Gottiparthi Adinarayana Rao Vs The State of Telangana	SAINI ARAVIND	GP FOR REVENUE	KHAMMAM

339	WP/9366/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Erra James Mani Vs The State of Telangana	KARUNAKAR REDDY	GP FOR REVENUE A SRINIVAS (R14)	HYDERABAD
340	WP/9396/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	K. Prasanna Vs The State of Telangana	ROHIT POGULA	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
341	WP/9992/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Poreddy Surendra Reddy Vs The State of Telangana	S GOUTHAM	GP FOR REVENUE V ROHITH	SURYAPET
342	WP/10049/2026 IA 1/2026(Direction Petition)	Eppakayala Prabhakar Vs The State of Telangana	PUPPALA MAHEEDHAR	GP FOR REVENUE GP FOR IRRI AND COMM AREA DEV (R5)	KAMAREDDY
343	WP/10221/2026 IA 1/2026(Direction Petition)	Akkenapally Venkata Sridhar Reddy Vs The State of Telangana	MOHD ASIFUDDIN	GP FOR REVENUE GP FOR HOME (R5) P BABU SAINATH RAO (R6)	SIDDIPET
344	WP/10313/2026 IA 1/2026(Direction Petition)	Jathavath Laxman Vs State of Telangana	D RAMAKRISHNA	GP FOR REVENUE	RANGA REDDY
345	WP/10704/2026 IA 1/2026(Direction Petition)	Jakkulapalli Thuljamma Vs The State of Telangana	RAPOLU BHASKAR	GP FOR ASSIGNMENT	VIKARABAD
346	WP/10836/2026 IA 1/2026(Suspension Petition) IA 2/2026(Implead Petition)	Madeena Poultry Farms Vs THE STATE OF TELANGANA	GOPALA RAO AMANCHARLA V	GP FOR REVENUE KANDI RAMCHANDRA REDDY GP FOR PANCHAYAT RAJ RURAL DEV (R3)	KARIMNAGAR
347	WP/12866/2026 IA 1/2026(Receive Docs Petition)	Maidam Malleshm Vs State of Telangana,	PAPAIAH PEDDAKULA	GP FOR REVENUE	YADADRI BHUVANAGIRI
348	WP/12928/2026 IA 1/2026(Direction Petition)	Syed Iqbal Hussain, Vs The State of Telangana	ASHOK REDDY KANATHALA	GP FOR REVENUE	SANGAREDD Y
349	WP/13350/2026 IA 1/2026(Direction Petition) IA 2/2026(Suspension Petition)	SRI. SARDAR SOHAN SINGH Vs The State of Telangana	LINGALA SUDHEER	GP FOR REVENUE	KARIMNAGAR
350	WP/14460/2026 IA 1/2026(Direction Petition)	Saini Venkateshwara Rao Vs The State Of Telangana	DHARAVATH BHASKAR	GP FOR REVENUE	SURYAPET
351	WP/15152/2026 IA 1/2026(Direction Petition)	Archana Jha Vs The State of Telangana	P SRIMANNARAYANA	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
352	WP/15174/2026 IA 1/2026(Suspension Petition)	Mohammed Peer Vs The State of Telangana	MOHAMMED RAHAIL AHMED	GP FOR REVENUE	HYDERABAD
353	WP/15802/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	ALUGUBELLI VIJAYA LAXMI Vs The State of Telangana	N HARI PRASAD	GP FOR REVENUE METTU SHANKAR (R5) R SNEHITHA REDDY (R2) METTU SHANKAR (R6)	NALGONDA

354	WP/15834/2026 IA 1/2026(Direction Petition)	TIGULA. DARSHAN Vs THE STATE OF TELANGANA	T PRASANNA KUMAR	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
355	WP/15854/2026 IA 1/2026(Direction Petition)	Gandla shankarayya Vs The State of Telangana	BEGARI SRIKANTH	M VENKATA SWAMY (R6)	VIKARABAD
356	WP/16873/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition)	BhnothKoteswar Rao Vs The State of Telangana	K JAGADISHWAR REDDY	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
357	WP/16940/2026 IA 1/2026(Direction Petition)	Kotha Narsimha Reddy Vs The State of Telangana,	J RAKESH	GP FOR REVENUE	YADADRI BHUVANAGIRI
358	WP/17114/2026 IA 1/2026(Direction Petition)	Gaddi Komuraiah Vs The State of Telangana	NARENDAR JALLI	GP FOR ASSIGNMENT PADALA PRAVIN KUMAR (R7)	JAGTIAL
359	WP/18171/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Perjury Petition) IA 4/2026(For Being Mentioned) IA 5/2026(Extension Petition)	Y. Jangaiah Vs THE STATE OF TELANGANA	VADEENDRA JOSHI	GP FOR REVENUE K DURGA PRASAD (R9) ASHOK REDDY KANATHALA (R11) K DURGA PRASAD (R6) K DURGA PRASAD (R10) DR.J. VIJAYALAXMI (R8) MOHD JUNAID AHMED (R5) K DURGA PRASAD (R7)	RANGA REDDY
360	WP/18913/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	G. MEGHAMALA Vs The State of Telangana	PRATUSHA BOPPANA	GP FOR REVENUE D JAGADESHWAR RAO (R4) D JAGADESHWAR RAO (R5)	HYDERABAD
361	WP/20864/2026 IA 1/2026(Direction Petition)	Nallagoni Srinivas Vs The State of Telangana	VEERA BABU GANDU	GP FOR REVENUE	KARIMNAGAR
362	WP/21455/2026	Loka Nadipi Hanmandlu Vs State of Telangana	NALLAPANENI RAMAKRISHNA	GP FOR REVENUE	NIZAMABAD
363	WP/21997/2026 IA 1/2026(Direction Petition)	Smt. Keshetti Mallakka Vs The State of Telangana	CHINDAM ANJANEYULU	GP FOR REVENUE	MANCHERIAL
364	WP/22116/2026 IA 1/2026(Direction Petition)	Sri. Sula Babu Vs The State Of Telangana	VINOD SINGH	GP FOR REVENUE	HYDERABAD
365	WP/22736/2026 IA 1/2026(Direction Petition)	Smt Rehana Sulthana Vs The State of Telangana	SATYANARAYANA DHARMAPURI	GP FOR REVENUE	HYDERABAD
366	WP/23777/2026 IA 1/2026(Stay Petition)	Dr. K. Yamuna Reddy Vs The State of Telangana,	RAGHU GURRAM	GP FOR REVENUE B BAL REDDY (R6)	RANGA REDDY
367	WP/23782/2026 IA 1/2026(Direction Petition)	Jabbu Anjaneyulu Vs The State of Telangana	RAJAGIRI SANTHOSH REDDY	GP FOR REVENUE	NAGARKURN OOL
368	WP/24867/2026 IA 1/2026(Direction Petition)	Bharat Heavy Electricals Limited. Vs The State of Telangana	CH SAMSON BABU	GP FOR REVENUE	SANGAREDD Y

369	WP/24981/2026 IA 1/2026(Direction Petition)	Kashyap Kumar, Vs The State of Telangana,	R MANGULAL	GP FOR TRANSPORT GP FOR REVENUE (R2) GP FOR ROADS BUILDINGS (R4) M SARITHA (R6)	RANGA REDDY
370	WP/24985/2026 IA 1/2026(Stay Petition)	KARRE SRINIVAS @ BHUSHOLLA SRINIVAS Vs The State of Telangana	PULIMAMIDI ROHITH REDDY	GP FOR REVENUE SUMITH RAJ (R5)	YADADRI BHUVANAGIRI
371	WP/25020/2026 IA 1/2026(Direction Petition)	Sirimalla Srinivasulu Vs State of Telangana	P V RAMANA	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
372	WP/25022/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Kanakalla Kanakaratnam Vs State of Telangana	P V RAMANA	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
373	WP/25024/2026 IA 1/2026(Direction Petition)	Dadipalli Sujata Vs State of Telangana	P V RAMANA	GP FOR REVENUE GP FOR FORESTS (R4)	BHADRADRI KOTHAGUDE M
374	WP/25029/2026 IA 1/2026(Direction Petition)	Marikukala Pavani Vs The State of Telangana	KRISHNA MARAGANI	GP FOR REVENUE KARRA V V S N MURTHY (R5)	JANGAON
375	WP/25429/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt. Kantheti Udaya Sree Vs The State of Telangana	NARASIMHA REDDY ALA	GP FOR ASSIGNMENT	RANGA REDDY
376	WP/25440/2026 IA 1/2026(Direction Petition)	Maddi Agamaiah Vs State of Telangana	K ROHIT	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
377	WP/26419/2026 IA 1/2026(Stay Petition)	Anabheri Parmathama Bai Vs The State of Telangana	RAMESH KADARI	GP FOR REVENUE	KARIMNAGAR
378	WP/26835/2026 IA 1/2026(Direction Petition)	Banoth Chilakamma Vs The State of Telangana,	KADARU PRABHAKAR RAO	GP FOR REVENUE	KHAMMAM
379	WP/27100/2026	Smt Sumithra Vs The State of Telangana	AKTHARI	GP FOR REVENUE	VIKARABAD
380	WP/27412/2026 IA 1/2026(Direction Petition)	Mohammed Maqsoom Hussain @ Mohammed Maksan Vs The State of Telangana	M VIJAYA KANTH	GP FOR REVENUE	MEDCHAL- MALKAJGIRI

ADMISSION (SPORTS & YOUTH SERVICES)

381	WP/15101/2025 IA 1/2025(Suspension Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(Vacate Stay Petition) IA 5/2025(Extension Petition) IA 1/2026(Vacate Stay Petition) WP/14315/2025	City College Old Boys Association Vs Government of Telangana	K BUCHI BABU	GP FOR SPORTS V RAJENDER RAO R A ACHUTHANAND (R9) V RAJENDER RAO (R2) R A ACHUTHANAND	HYDERABAD
382	WP/14315/2025 IA 2/2025(Vacate Stay Petition)	CITY COLLEGE OLD BOYS ASSOCIATION Vs GOVERNMENT OF TELANGANA	MIR MASOOD KHAN	GP FOR SPORTS R A ACHUTHANAND (R6) V RAJENDER RAO (R2) R A ACHUTHANAND	HYDERABAD

383	WP/24245/2026	ENGINEERING PROJECTS (INDIA) LIMITED Vs State Of Telangana	MADALA BINDU	GP FOR SPORTS B CHANDRA SHEKHAR (SC SPORTS AUTHORITY) (R2) B CHANDRA SHEKHAR (SC SPORTS AUTHORITY) (R3)	HYDERABAD
<u>ADMISSION (REVENUE-LA)</u>					
384	WP/12805/2024 IA 1/2024(Direction Petition)	Nukala Swaroop Reddy, Vs State of Telangana,	RAJA SHEKAR RAO SALVAJI	GP FOR ROADS BUILDINGS GP FOR LAND ACQUISITION (R2)	HYDERABAD
<u>INTERLOCUTORY</u>					
385	WP/5941/2018 IA 1/2018(Stay Petition) IA 2/2018(Vacate Stay Petition)	Thota Kistaiah, Vs The State of Telangana,	Y NEELAKANTA REDDY	GP FOR COOPERATION S SURENDER REDDY GRANDHI GOPALA KRISHNA MURTHY (R4) S SURENDER REDDY (R2)	ADILABAD
386	WP/32411/2021 IA 1/2021(Suspension Petition)	Smt. Teli Anitha Vs The State of Telangana and 3 Others	NALLA MUKUNDA REDDY	GP FOR SOCIAL WELFARE	ADILABAD
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
387	WP/27207/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition)	Sri Shiva Sai Constructions Vs The State of Telangana	S V RAMANA	GP FOR ASSIGNMENT	SANGAREDD Y
388	WP/4890/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition) WP/4892/2026 WP/4899/2026	Smt. Babitha Bai Vs The State of Telangana	N GANGADHAR	GP FOR REVENUE R SAMEER AHMED (R5)	HYDERABAD
389	WP/4892/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	SRI. NANDRAM SINGH HAZARI Vs THE STATE OF TELANGANA	N GANGADHAR	GP FOR REVENUE R SAMEER AHMED (R5)	HYDERABAD
390	WP/4899/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	ABHIJEET SINGH HAZARI Vs THE STATE OF TELANGANA	N GANGADHAR	GP FOR REVENUE R SAMEER AHMED (R5)	HYDERABAD
391	WP/10625/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition) IA 5/2026(Extension Petition)	M/s Tirumala Medical General and Surgicals Vs The State of Telangana	M PRANAV	GP FOR MEDICAL HEALTH FW	HYDERABAD

392	WP/14475/2026 IA 1/2026(Direction Petition)	Smt. Posham Nirmala Vs The State of Telangana	A CHANDRAVATHI	GP FOR COOPERATION SANJEEVA REDDY GARLAPATI (R10) SANJEEVA REDDY GARLAPATI (R13) SANJEEVA REDDY GARLAPATI (R14) SANJEEVA REDDY GARLAPATI (R11) GP FOR INDUSTRIES COMMERCE (R5) SANJEEVA REDDY GARLAPATI (R12) SANJEEVA REDDY GARLAPATI (R8) SANJEEVA REDDY GARLAPATI (R6) SANJEEVA REDDY GARLAPATI (R9) SANJEEVA REDDY GARLAPATI (R7) GP FOR INDUSTRIES COMMERCE (R3)	NALGONDA
393	WP/15880/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Vacate Stay Petition) IA 4/2026(Extension Petition) IA 5/2026(Extension Petition) IA 6/2026(Amendment Petition)	Raaggala Anil Kumar Vs The State of Telangana	P GIRI KRISHNA	GP FOR REVENUE C RUTHWIK REDDY (R5) C RUTHWIK REDDY	JANGAON
394	WP/24374/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Bodla Umadevi, Vs The State of Telangana,	B ARJUN RAO	GP FOR ASSIGNMENT	JAGTIAL
<u>AT 2.15 PM</u>					
395	WP/9786/2007 IA 1/2026(Suspension Petition) IA 2/2026(Review Petition)	SERI NARAYANA REDDY AND 14 OTHERS Vs THE JT COLLECTOR-I, RR DISTRICT AND 3 OTHERS	PRABHAKAR CHIKKUDU JELLA SRIKANTH	GP FOR REVENUE GP FOR ENDOWMENTS (R15) CH SATISH KUMAR SC FOR ENDOWMENTS TELANGA (R14)	HYDERABAD
396	WP/1623/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition)	Muppidi Surya Prakash Reddy Vs The State of Telangana	BHARATH REDDY	GP FOR MEDICAL HEALTH FW GP FOR REVENUE (R2) BHARATH REDDY BOMMINENI (R4)	RANGA REDDY
397	WP/2777/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition) WP/15173/2026	Kesani Laxmi Vs The State of Telangana,	KALYAN RAO CHENGALVA	GP FOR REVENUE A YADAVA REDDY(SC FOR TSEWIDC) (R11)	BHADRADRI KOTHAGUDE M
398	WP/15173/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	NUNAVATH CHILAKAMMA Vs THE STATE OF TELANGANA	KRISHNA KISHORE KOVVURI	GP FOR REVENUE A YADAVA REDDY(SC FOR TSEWIDC) (R8)	BHADRADRI KOTHAGUDE M
<u>ADMISSION.</u>					
399	WP/26381/2025 IA 1/2025(Direction Petition)	Guntoju Achary Vs The State of Telangana	CH VENKAT RAMAN	GP FOR REVENUE	NALGONDA

SPECIALLY IDENTIFIED CASES (AT 3.45 PM)

400	CC/1551/2016	Mohd.Khaja Moinuddin, Vs G.Asok Kumar,	V CH NAIDU	GP FOR HOUSING K BUCHI BABU SC FOR Telangana State Housing Board (R2)	NALGONDA
401	CC/3476/2016/(Filing No.) IA 1/2016(APPL 451/2016)(Leave Petition)	M/S DESIGNER ROCKS PVT. LTD., HYD Vs K. SUDHAKAR, GUNTUR AND ANOTHER	RUSHEEK REDDY K V		HYDERABAD
402	CC/2203/2017 IA 1/2017(APPL 988/2017)(Direction Petition) IA 1/2018(Implead Petition) IA 2/2018(Letter)	M/S JBN STONE CRUSHERS, WARANGAL Vs B. ANJALIAH, HANAMKONDA	K UDAYA SRI	ROHIT POGULA	WARANGAL
403	CC/3294/2018	P. Srinivas, Vs Sri K. Pramod Kumar	D RAMAKRISHNA	GP FOR SERVICES II	KARIMNAGAR R2 UNSERVED ,::
404	CC/229/2019 WP/26475/2018	B.Sathaiah, Vs Smt. Santi Kumari.	M V S SAI KUMAR	GP FOR SERVICES II	HYDERABAD RR 1 TO 3 NOTICE SERVED.
405	WP/26475/2018 IA 1/2018(Direction Petition) IA 1/2019(Vacate Stay Petition) IA 2/2019(Vacate Stay Petition)	B.SATHAIAH Vs THE STATE OF TELANGANA,	M V S SAI KUMAR GP FOR FINANCE PLANNING	GP FOR MEDICAL HEALTH FW GP FOR SERVICES II	HYDERABAD
406	CC/1017/2019	R. Rokkam Bheem Reddy Vs Sri.C.Parthasarathy	K B RAMANNA DORA	GP FOR COOPERATION (R3) VENKAT RAGHU RAMULU (R5)	RANGA REDDY
407	CC/1035/2019 IA 1/2019(Implead Petition)	Vilayath Ali Vs Smt. Masrath Khanam Ayesha	S NANDA	GP FOR REVENUE (R2)	RANGA REDDY
408	CC/427/2020	Abdul Jabbar Vs Sri Abdul Hameed And 3 Others	A JAGAN	FARHAN AZAM KHAN SYED GHOUSE BASHA (R3)	MEDAK RR 1 TO 3 NOTICE SERVED. R 4 NOTICE SENT RETD UNSERVED. (ABSENT).
409	CC/331/2021	M/S Chandrahas Enterprises Vs V. BHASKARACHARY	LOKIREV PREETHAM REDDY	MD KALEEM PASHA BHASKAR GORLA (R3) BHASKAR GORLA (R2)	HYDERABAD RR 1 AND 2 NOTICE SERVED. R 3 NOTICE SENT RETD UNSERVED (INSUFFICIENT ADDRESS).
410	CC/348/2021	P.Parvathamma Vs Sri.Rahul Bojja and 3 Others	G RAVI MOHAN	GP FOR SOCIAL WELFARE (R2) GP FOR SOCIAL WELFARE (R3) GP FOR SOCIAL WELFARE (R4)	NALGONDA RR 1 TO 4 NOTICE SERVED.
411	CC/434/2021	Smt U VijayaKumari B s c Nursing Vs Vakati Karuna (I.A.S.)	PRABHAKAR CHIKKUDU		HYDERABAD

412	CC/1357/2021	Syed Khaja Raziuddin Quadri and another Vs Mr.Ahmed Nadeem	P PANDU RANGA REDDY	GP FOR SOCIAL WELFARE	HYDERABAD SR NOTICE SERVED.
413	CC/1594/2021	Amanullah Khan , Javed Khan Vs Mr. Ahmad Nadeem	B MAYUR REDDY		KHAMMAM SR NOTICE SENT THROUGH THE CHIEF JUDGE CITY CIVIL COURT HYDERABAD AND BY RPAD NOT YET RETD SERVED.
414	CC/2773/2023	Smt. T. Preetam Bai Vs Sri. D. Ronald Rose , I.A.S	MANDAPATI MURALI KRISHNA	PRAVEEN KUMAR VEERJALA (SC FOR GHMC) GP FOR REVENUE (R4) GP FOR REVENUE (R3)	HYDERABAD
415	CC/601/2024	Vojjela Vishnuvardhan Vs Sri D. Ronald Rose	A GANESH RAJ	R VINOD REDDY(SC FOR TSTRANSCO) (R2)	MEDCHAL- MALKAJGIRI
416	CC/1282/2024	Kaki Srinivasu Vs Amrapali Kata, IAS	E VENKATA SIDDHARTHA	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R3) K RAVINDER REDDY (SC FOR GHMC) (R7) M A K MUKHEED (SC FOR GHMC) (R2)	RANGA REDDY
417	CC/1284/2024	Khair Unnisa Begum Vs Mrs.I.VALLI SUBBA LAKSHMI	M RAMA RAO	GP FOR STAMPS AND REGISTRATION	HYDERABAD
418	CC/413/2025	Nitta Sudarshan Vs Sri. Jitesh V. Patil, I.A.S	SHAIKH MOHAMMED RIZWAN AKHTAR	GP FOR SOCIAL WELFARE	BHADRADRI KOTHAGUDE M